



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[AT 10:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./817/2019 P/H, WITH LCR 1 FILE, FIXED	UDIT MUKHERJEE AND 2 ORS. Versus SMTI ANINDITA BHATTACHARJEE AND ANR.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS C. KALITA	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN PP, ASSAM (R2)
ORDERS				
2	Crl.Pet./303/2018 FIXED	CAPITAL FIRST LIMITED Versus THE STATE OF ASSAM AND ANR	MR. T H HAZARIKA MR. S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
HEARING				
3	Crl.A./17/2011 (AS FIRST ITEM), WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED	MD.KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.S K SHARMA	PP, ASSAM
4	Crl.A./174/2011 (TOP FIVE CASES), WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED	MD. MUBIDUR RAHMAN Versus THE STATE OF ASSAM,	MR.SK MUKTAR MISS.P LAHKAR MS.M BUZARBARUAH	PP, ASSAM
5	Crl.A./197/2011 WITH LCR(KEPT IN SECTION), PAPER BOOK-1, FIXED	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
6	Crl.A./198/2011 (TOP FIVE CASES), WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	JITEN SONA Versus THE STATE OF ASSAM	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	PP, ASSAM
7	Crl.A./34/2012 WITH OFFICE NOTE, LCR 4 FILES, PAPER BOOK-2, FIXED	BIRAJ KALITA Versus STATE OF ASSAM	MR.H L MAURYA MR.M BORA MR.A H MULLA MR.S K CHOUDHURY	PP, ASSAM
8	Crl.A./55/2012 WITH LCR 9 FILES, PAPER BOOK-1	SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR.Z KAMAR MR. R K PRADHAN MR.A K SAIKIA MR.Z ALAM MR. P K BORA	PP, C.B.I.
9	Crl.A./97/2012 WITH OFFICE NOTE, LCR 3 FILES OUT OF 26(REST OF THE FILES ARE IN SECTION), PAPER BOOK - VOL.-I AND II	SHYAMAL BEZBARUAH Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MS.R BEGUM MRS.S KHATANIAR DUTTA	SC, CBI

10	Crl.A./202/2012 WITH LCR 5 FILES, PAPER BOOK-2, FIXED	BIREN GOGOI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI
11	Crl.A./210/2012 WITH LCR 4 FILES, PAPER BOOK -1	INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	MR S DUTTA S K GHOSH MR. A K CHOUDHURY S P CHOUDHURY MR. A K BHATTACHARJEE	SC, CBI
12	Crl.A./224/2012	BRAJA KANTA KALITA Versus CBI	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI
13	Crl.A./255/2013 WITH LCR 6 FILES, PAPER BOOK-1, FIXED	DHANANJAY NARAH Versus STATE OF ASSAM and ANR.	MS.K D SARMAH MSB DEVI MS. S SAIKIA MR.E ALI	PP, ASSAM
14	Crl.A./298/2013 WITH LCR 3 FILES, PAPER BOOK-1	ALAM ALI @ ALAM SK. Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
15	Crl.A./354/2013 WITH LCR(KEPT IN SECTION), PAPER BOOK-3	BHARAT CH. SHARMA and ANR Versus CENTRAL BUREAU OF INVESTIGATION CBI	MRSS YESMIN MRN MAHAMMAD	SC, CBI
16	Crl.A./355/2013	ASHISH SARMAH Versus CENTRAL BUREAU OF INVESTIGATION CBI	MRN MAHAMMAD MRSS YESMIN	SC, CBI
17	Crl.A./356/2013	CHARU BALA DUTTA Versus CENTRAL BUREAU OF INVESTIGATION	MRN MAHAMMAD MRSS YESMIN	SC, CBI
18	Crl.A./373/2013	MANOJ SARMAH and ANR. Versus CENTRAL BUREAU OF INVESTIGATION CBI	MRN MAHAMMAD MRSS YESMIN	MR.P N CHOUDHURY SC, CBI
19	Crl.A./388/2013	ANANTA KHOUND Versus CENTRAL BUREAU OF INVESTIGATION	MR.B D KONWAR MR.R KALITA MR.N AHMED MSG GHOSH MRS.J M KONWAR MRSK N MAHAMMAD MS.S BARUA	SC, CBI
20	Crl.A./392/2013	MADHURJYA CHANGKAKOTY Versus CENTRAL BUREAU OF INVESTIGATION	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	MR.P N CHOUDHURY SC, CBI
21	Crl.A./69/2014 WITH LCR(KEPT IN SECTION), PAPER BOOK-2(PART -I AND II)	CHAKRAMONI BRAHMA Versus CENTRAL BUREAU OF INVESTIGATION	MR.D K CHOMAL MR.A K DAS	MR.P N CHOUDHURY SC, CBI
22	Crl.A./73/2014	RAMESH CH. MUSHAHARY Versus CENTRAL BUREAU OF INVESTIGATION	MS.R R BARUAH MR.R K JAIN MS.P GOSWAMI	SC, CBI
23	Crl.A./98/2014 WITH OFFICE NOTE, LCR 8 FILES(KEPT IN SECTION), PAPER BOOK-1, FIXED	BIDYA DHAR BARUAH Versus CENTRAL BUREAU OF INVESTIGATION	MRM HALOI MR.P KATAKEY	SC, CBI
24	Crl.A./106/2014	ESMAIL HUSSAIN and ANR, Versus THE STATE CENTRAL BUREAU OF INVESTIGATION	MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.R BORA MR.U CHAMUAH	SC, CBI

25	Crl.A./308/2014 WITH LCR(KEPT IN SECTION), PAPER BOOK-2 WITH	SRI PROMOD CHANDRA SAIKIA Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.P J SAIKIA MR.M PHUKAN MR. P DUTTA MR.M H MAZARBHUIYA	SC, CBI
26	Crl.A./309/2014	SRI DEEPAK HAZARIKA Versus CENTRAL BUREAU OF INVESTIGATION	MRM HALOI MS.R BEGUM MR.P KATAKEY	SC, CBI
27	Crl.A./48/2015 PAPER BOOK- VOL.I AND II WITH	IMRAN HUSSAIN and 4 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P MAHANTA MS.P SAHARIA	SC, CBI
28	Crl.A./50/2015	SRI DURGA PRASAD BHUYAN Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P MAHANTA MS.P SAHARIA	SC, CBI
29	Crl.A./84/2015 CRL.A. 316/2015(D/O), CRL.A.(J) 46/2015(D/O), WITH LCR 4 FILES OUT OF 12(REST OF THE FILES ARE IN SECTION), PAPER BOOK- VOL.- I AND II, FIXED	SRI MOHET HOJAI Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY(R-1) RETAINER COUNSEL CBI
30	Crl.A./16/2016 (TOP FIVE CASES), LCR 5 FILES, PAPER BOOK -1, FIXED	DASARATH SARKAR Versus THE STATE OF ASSAM and ANR	MR.K SARMA MR.D DAS MR.K CHOUDHURY MR.R RAHMAN MS.K M SARMA	MR.P K MUNIR(R-2) PP, ASSAM
31	Crl.A./279/2016 WITH LCR 4 FILES, PAPER BOOK - 1 WITH I.A.(Crl.)/458/2016 in Crl.A./279/2016	ASHABUL FARUQUE @ FARUK AHMED Versus THE STATE OF ASSAM and ANR ASHABUL FARUQUE @ FARUK AHMED Versus THE STATE OF ASSAM and ANR	MR.G SAROWAR MS.S HALOI MR.M ISLAM MR.N UDDIN MR.G SAROWAR MS.S HALOI MR.M ISLAM MR.N UDDIN	MS. A KHATUN (R2) PP, ASSAM PP, ASSAM
32	CRL.A(J)/90/2017 WITH LCR 6 FILES, PAPER BOOK - 1, FIXED	LAKHI GOHAIN Versus THE STATE OF ASSAM	MR.U CHOUDHURY AMICUS CURIAE	PP, ASSAM
33	CRL.A(J)/94/2017 WITH CLR 3 FILES, PAPER BOOK - 2, FIXED	GOPAL MANDAL Versus THE STATE OF ASSAM	MR.R DEY AMICUS CURIAE	MR. B MAHAJAN, SPL PP, ASSAM
34	CRL.A(J)/106/2017 WITH LCR 4 FILES, PAPER BOOK - 1, FIXED WITH	JOGESWAR MILI Versus THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
35	Crl.A./412/2017	SHRI RAJIB MILI Versus THE STATE OF ASSAM and ANR	MR.M CHETIA	MR. R DE (R2) PP, ASSAM
36	CRL.A(J)/114/2017 WITH LCR 5 FILES, PAPER BOOK - 1, FIXED	TRIDIP BURAGOHAIN Versus THE STATE OF ASSAM	MR. U CHOUDHURY, AMICUS CURIAE	PP, ASSAM
37	CRL.A(J)/27/2018 WITH LCR 6 FILES, PAPER BOOK- 1, FIXED WITH	BIMAN BORA @ BIREN Versus THE STATE OF ASSAM	MR M DUTTA, AMICUS CURIAE	PP, ASSAM
38	CRL.A(J)/10/2018	BABU DAS @ JADU Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
39	Crl.A./279/2018 WITH LCR 5 FILES, PAPER BOOK - 1	SRI TAHIRAM GOGOI @ JOGESWAR Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR. P CHOUDHURY MS B GOSWAMI	PP, ASSAM

40	Crl.A./282/2019 WITH LCR 5 FILES, OFFICE NOTE AND PAPER BOOK-2, FIXED	SRI ASHOK KR. BARMAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR D TALUKDAR (P-1) MR P CHOUDHURY (P-1) MS. C CHOUDHURY MR. V A CHOWDHURY MS T. DEB CHOUDHURY (P-1)	MR B M DEKA MS DIRISHA MAHANTA PP, ASSAM MS. R BORA
41	CRL.A(J)/24/2020 WITH LCR 5 FILES, PAPER BOOK - 1, FIXED	DELBAR ALI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
42	Crl.Pet./444/2020 FIXED	BRAHAM PRAKASH BANSAL @ RAHUL BANSAL Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 3

[THIS BENCH WILL SIT AT 10:30 A.M.

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Crl.A./236/2014 (BY SLIP)	RAMAPADA SARMA Versus THE STATE OF ASSAM and 6 ORS,	MR.Z ALAM MR.N D SARMA MR.E U AHMED	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.A DEY MR. S BISWAS MR.P BISWAS PP, ASSAM
2	Crl.A./111/2015 (BY SLIP)	MD USTAR ALI BHUYAN @ OSTAR ALI BHUYAN and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.J ABEDIN MR.I A HAZARIKA MR.A AHMED MR.A ALAM	MR.N HAQUE(R-2) MRK UDDIN(R-2) MR.A K AZAD(R-2) MR.S R BARBHUIYA(R-2) MR.A U AHMEDR-2 PP, ASSAM MR.B AHMED(R-2)
3	Crl.A./123/2015 (BY SLIP)	SRI LILA SAIKIA Versus STATE OF ASSAM	MR.S K SINGH DR. B N GOGOI MR. E AHMED MR.N D SARMA MR.A ALAM MS.S NAZNEEN	PP, ASSAM
4	CRL.A(J)/131/2015 (BY SLIP)	SHYAM RAJAK Versus THE STATE OF ASSAM	MR.R M CHOUDHURY AMICUS CURIAE	MR.M CHIRINGR-2 PP, ASSAM
5	Crl.A./293/2015 (BY SLIP)	MD ABDUL SAHID LASKAR and 4 ORS Versus THE STATE OF ASSAM and ANR	DR.B AHMED MR.B K MAHAJAN MR.P K DAS MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.A K AZAD MR.A CHOUDHURY MR.R ALI	MR.R C PAUL(R-2) PP, ASSAM
6	Crl.A./163/2016 (BY SLIP)	MD JAKIR HUSSAIN Versus THE STATE OF ASSAM and ANR	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MS.F INTAZ	PP, ASSAM

7	WITH Crl.A./155/2016	MD JIABUR RAHMAN Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR. S BISWAS MR.P BISWAS MR.D BANIA	PP, ASSAM
8	Crl.A./114/2017 (BY SLIP)	MD AKKASH ALI Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MS.S BORA MR.P BISWAS	PP, ASSAM
	WITH I.A.(Crl.)/780/2017 in Crl.A./114/2017	MD AKKASH ALI Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MS.S BORA MR.P BISWAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1057/2021 FIXED	MOON AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. K DEVI MS S A KHALIFA	PP, ASSAM
ADMISSION				
2	WP(C)/2958/2018	PANKAJ KUMAR BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHAMUAH MS. N DEKA MS. S SARMA MR. S D ROY MR. K BARPUJARI MR. C P SHARMA	MR. S S ROY(R-6)
3	WP(C)/2996/2018 WITH LCR	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
4	WITH WP(C)/6540/2018	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	MR. D BARUAH (R1) GA, ASSAM MS. B DAS (R1) MR. N B P SINGHA (R1)
5	WP(C)/6421/2018	BHASKAR JYOTI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR B ISLAM MR. S HUSSAIN MR. A A MONDAL MR M HOQUE	GA, ASSAM SC, BTC
6	WP(C)/1780/2019	HEMANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MR. R SARMAH	SC, HEALTH AND F W
7	WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), Versus THE STATE OF ASSAM AND 4 ORS.	MR. M PHUKAN MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL	SC, MINES AND MINERALS GOVT OF ASSAM SC, FINANCE
8	WITH I.A.(Civil)/1595/2019 in WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), Versus THE STATE OF ASSAM AND 3 ORS.	MR. M PHUKAN	GA, ASSAM MR. S CHAMARIA MR. M ALI MR. A N SARMA
9	WP(C)/4475/2019	SARAT HAZARIKA Versus THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY MS. B SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.
9	WITH WP(C)/3402/2019	JAGADISH KUMAR DEKA Versus THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE DEPTT.

10	WITH WP(C)/3422/2019	IMRAN HUSSAIN BORAH Versus THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY MS. B SARMAH	GA, ASSAM SC, AG SC, FINANCE
11	WITH WP(C)/3423/2019	MANABENDRA SARMA Versus THE STATE OF ASSAM AND 10 ORS	MR H SARMA MS. B SARMA MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE
12	WP(C)/67/2020	JYOTIRMOY BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR A D CHOUDHURY MR. D NATH MR. D CHOUDHURY MR. P DUTTA MR D KALITA SC, INDUSTRIES AND COMMERCE SC, AIDC
13	WITH I.A.(Civil)/533/2020 in WP(C)/67/2020	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR. Versus JYOTIRMOY BARMAN AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. T J MAHANTA
13	WP(C)/68/2020 WP(c) 3869/2019(D/O)	HORIPRASAD SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
14	WITH WP(C)/72/2020	DEBAJYOTI BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
15	WITH WP(C)/101/2020	SANTOSH SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
16	WITH WP(C)/143/2020	SANDIP SINHA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
17	WITH WP(C)/146/2020	RONJUMONI BORUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
18	WITH WP(C)/154/2020	RUPAM KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
19	WITH WP(C)/196/2020	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
20	WITH WP(C)/217/2020	BONOMALI BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
21	WP(C)/135/2020	BABITA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM
22	WP(C)/170/2020	PRANAB MAZUMDAR Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA ASSTT.S.G.I.
23	WP(C)/201/2020	ABDUL HASIM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, PNRD GA, ASSAM
24	WP(C)/320/2020	SUBRATA SARMA MAZUMDAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR D CHAKRABORTY	GA, ASSAM SC, FINANCE
25	WP(C)/457/2020	DEBESWAR SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MS U SHARMA MR. M P SHARMA	GA, ASSAM

26	WP(C)/553/2020	PRATIBANDHI SURAKSHA SANGSTHA, ASSAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BORA MR. A CHETRY MS A P KAKOTY	SC. IRRIGATION
27	WP(C)/558/2020	RATAN KUMAR GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. H DAS MR. B C DEKA	SC, ASSAM SEEDS CORPORATION LTD. (R-3) SC, INDUSTRIES AND COMMERCE SC, AGRI. DEPARTMENT SC, APSC
28	WP(C)/607/2020	SUSHAMA DAS RAJKHOWA Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR P KOULI MR D SARMAH	
29	WP(C)/879/2020	ATOWAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ISLAM MD H R AHMED	MR H GUPTA ASSTT.S.G.I.
30	WP(C)/1631/2020	RABI THAPA AND ANR. Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR.	MR B KAUSHIK MR. S HAZARIKA	SC, N C HILLS
31	WP(C)/1657/2020	RAHENDRA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR. T DEWAN	SC, EXCISE DEPTT.
32	WP(C)/2142/2020	KAMAL KRISHNA ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, NHM SC, HEALTH
	WITH			
33	WP(C)/2009/2020	KAMAL KRISHNA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	SC, NHM SC, HEALTH
	WITH			
34	WP(C)/2132/2020	NAZIMUDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M S MAZUMDER MR. B J GHOSH	SC, NHM SC, HEALTH
	WITH			
35	WP(C)/2191/2020	NAZIMUDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER MR. B J GHOSH	SC, NHM SC, HEALTH AND F W
36	WP(C)/2245/2020	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM
37	WP(C)/2385/2020	BIDYUT BOSE AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, IRRIGATION
38	WP(C)/3312/2020	DIPUL ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR B SINHA MR. R ISLAM	GA, ASSAM SC, TRANSPORT
	WITH			
39	WP(C)/4037/2018	DIPUL ALI AHMED Versus THE STATE OF ASSAM AND ANR.	MR. R ISLAM MS. R GOHAIN MR. B SINHA	MR. Y DOLOI SC, TRANSPORT
	WITH			
40	WP(C)/5492/2018	SHRI DIPUL ALI AHMED Versus THE STATE OF ASSAM AND ANR.	MR B SINHA MR. R ISLAM MS. R GOHAIN	MR. Y DOLOI SC, TRANSPORT
41	WP(C)/5188/2020	PRADIP ADHIKARY AND 124 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. S SENAPATI MR. P DEKA MR. K ROY CHOWDHURY	SC, FOREST SC, FINANCE
	WITH			
42	WP(C)/5056/2019	SHARIF HUSSAIN AND 85 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SENAPATI MR. P DEKA MR. K ROY CHOWDHURY	SC, FOREST SC, FINANCE
	WITH			
43	WP(C)/1576/2020	CHIKAN DEKA AND 51 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM SC, FINANCE

ORDERS

44	WP(C)/573/2020 (BY SLIP)	KUNJALATA GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K DEKA MR. S BARTHAKUR	GA, ASSAM SC, HEALTH
WITH				
45	WP(C)/8555/2019	KUNJALATA GOGOI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. U K DEKA MR. D GOGOI	SC, HEALTH
WITH				
46	WP(C)/3349/2020	SARAJU TALUKDAR AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, HEALTH AND F W
WITH				
47	WP(C)/4115/2020	KALPANA NATH AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	GA, ASSAM SC, HEALTH AND F W
WITH				
48	WP(C)/4116/2020	GAYATRI BAISHYA AND 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,19th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/825/2020	PALASH MONI PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. I CHOUDHURY MR. A ULLAH	GA, ASSAM
2	WP(C)/5670/2020 WITH WP(C) 1048/04 (D/O), WP(C)(TAKEN-UP) 1457/10(D/O) & PIL(TAKEN-UP) 67/07(D/O)	SUNESWAR DEHINGIA AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE
3	WP(C)/165/2021	NIPAN KUMAR SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA	SC, FOREST
4	Cont.Cas(C)/197/2021	GAURI SANKAR BORA AND 5 ORS. Versus CHINMOY JIT SARMA AND ANR	MR S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	
5	WP(C)/1713/2021 FIXED	PRANAB BARKAKATI AND 21 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MS U SHARMA	GA, ASSAM SC, G U
6	WP(C)/1750/2021	ABUL KALAM AZAD AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED	SC, REVENUE
7	WP(C)/1789/2021	PADMA RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, AG SC, PENSION SC, FINANCE DEPTT.
8	WP(C)/1852/2021	CHAMPA PURKAYASTHA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B K SEN MS S DEY MR F HAQUE	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
9	WP(C)/1928/2021 FIXED	PHANIDHAR LAHON AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. M KECHII MR. R S MISHRA	GA, ASSAM SC, REVENUE
10	WP(C)/1970/2021	G/5012645K RIFLEMAN/GD OJING MIBANG Versus THE UNION OF INDIA AND 3 ORS	MR. R THADANI	MR. S S ROY ASSTT.S.G.I.
11	WP(C)/2084/2021 FIXED	NO. S/356539L WARRANT OFFICER/CIPHER GAVENDRA KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.

12	WP(C)/2140/2021 FIXED	NO. S/356885L WARRANT OFFICER/CIPHER LAXMAN PUN Versus THE UNION OF INDIA AND 2 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. D C BORAH ASSTT.S.G.I.
13	WP(C)/2157/2021	ABINASH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MR M BORAH MS TH A DEVI MR. P P SUT	GA, ASSAM
14	WP(C)/2222/2021	BIREN CHANDRA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. A DAS	SC, P H E
15	WP(C)/2313/2021 FIXED	DR. MUNINDRA NATH PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MS P SARMA	SC, HEALTH SR. GA, ASSAM
16	WP(C)/2723/2021	HITESH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	GA, ASSAM
17	WP(C)/2724/2021	SURAJ SAHU AND 6 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	ASSTT.S.G.I.
18	WP(C)/2725/2021	NAZIRA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MD I H LASKAR	GA, ASSAM
19	WP(C)/2727/2021	BORNALI TALUKDAR AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	SC, ROC
ADMISSION				
20	WP(C)/3837/2016 FIXED	AKHIL KUMAR RAY and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM SC, BTC SC, DLR
WITH				
	I.A.(Civil)/1575/2020 in WP(C)/3837/2016	AKHIL KUMAR RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHOUDHURY	GA, ASSAM SC, BTC
21	WP(C)/7626/2016	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
22	WP(C)/3914/2018 WITH WP(C) 5948/15 (D/O), B/O	DIPU LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR. D SARMAH MS S BARUAH MR D SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE SC, N C HILLS
WITH				
23	WP(C)/6593/2018	DILIP LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR DEBA SARMAH MR D SAIKIA	SC, CO OP SC, N C HILLS SC, FINANCE DEPTT.
24	WP(C)/2268/2019	OMPRAKASH MEENA (GS-198111A) Versus THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
25	WP(C)/5328/2019 FIXED	MOKBUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H ROHMAN MR. P D NAIR MR G ALAM MR. A A R KARIM MR. D NAG MR. A DEB	MR P NAYAK (SC, PNRD)
26	WP(C)/9499/2019 B/O	ABANI KUMAR DAS Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	
27	WP(C)/867/2020 FIXED	PAHESWARI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	GA, ASSAM SC, GAD
28	WP(C)/3041/2020 B/O	MITHU BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK SC, P H E	GA, ASSAM

29	WP(C)/2209/2021 FIXED	BIYOLA BARUAH Versus THE UNION OF INDIA AND 3 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. N B GOHAIN	MR. K GOGOI ASSTT.S.G.I.
ORDERS				
30	WP(C)/6624/2019 B/O	TUTU BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR DEBA SARMAH	SC. AGRICULTURE
31	Review.Pet./61/2021 in WP(C)/1515/2021 (D/O), B/O	NABENDRA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, PNRD GA, ASSAM
32	Cont.Cas(C)/107/2021	TRIDIB BHARALI Versus PABITRA RAM KHAUND, ACS AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MS. M D BORAH (R-2) MR. I K BURAGOHAIN (R-2)
33	I.A.(Civil)/270/2021 WP(C)/810/2020 (D/O) in WP(C)/518/2020	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI Versus BRIJESH KUMAR RAI AND ANR.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	MR. K N CHOUDHURY (R-1) MS. D GHOSH (R-1) MR SAURADEEP DEY (R-1) MS H BETALA (R-1) MR I CHAKMA (R-1)
34	I.A.(Civil)/389/2021 in WP(C)/2540/2015	THE UNION OF INDIA Versus ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MR G GOSWAMI	
	WITH WP(C)/2540/2015	THE UNION OF INDIA Versus SUBHASH BANIK	MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MSB DEVI MS.R R BORAH	MR M K DAS MR M K DAS

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL & CIVIL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./859/2021	DINESH KUMAR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR N J DAS	PP, ASSAM
2	Bail Appln./901/2021 FIXED	L. PREM CHANDRA SINGH Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
MOTION				
3	Crl.Rev.P./10/2021 FIXED	ASHADUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
4	Crl.Rev.P./128/2021 B/O	MD. ALI NEWAZ Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/234/2021 in Crl.Rev.P./128/2021	MD. ALI NEWAZ Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
5	Crl.Rev.P./129/2021	SMTI. KABITA SARMA Versus CHANDRADHAR HALOI AND ANR	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
	WITH I.A.(Crl.)/235/2021 in Crl.Rev.P./129/2021	SMTI. KABITA SARMA Versus CHANDRADHAR HALOI AND ANR	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
6	AB/1080/2021 FIXED	NAZIM UDDIN @ NAZIM MEMBER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
7	AB/1163/2021 B/RK PHUKAN	ANUP KUMAR DEY @ BABUL DEY Versus THE STATE OF ASSAM	MR. P SUNDI MR. A KHOUND	PP, ASSAM
PENSION MATTERS				
8	WP(C)/2146/2011	ON THE DEATH OF PRADIP KR. GHOSH HIS LEGAL HEIR SMT. NANDITA GHOSH REPRESENTING Versus THE STATE OF ASSAM AND ORS	MR.K K PARASAR	MR.D SAIKIA SC, HEALTH

9	WP(C)/2557/2014	INDRAMANI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR.S NATH MR. D MAZUMDAR	MS.A VERMA SC, FINANCE
10	WP(C)/155/2015	SMT. KARMESWARI RAY Versus THE STATE OF ASSAM AND 4 ORS	MR.B J MUKHERJEE MRA SHARMA	GA, ASSAM MR.K K DEY(R-3to5) MRV K BAROOAHR-3to5
	WITH I.A./320/2016 in WP(C)/155/2015	THE STATE OF ASSAM Versus SMT. KARMESWARI RAY and 2 ORS.	MR.B J MUKHERJEE MRA SHARMA	GA, ASSAM MR.K K DEY(R-3to5) MRV K BAROOAHR-3to5
		ADMISSION		
11	Crl.Rev.P./67/2018 WITH LCR 2 FILES	SAJID KHAN Versus THE STATE OF ASSAM AND ANR	MR. D BARUAH	MS B M BHUYAN PP, ASSAM MR R L CHUTIA
12	Crl.Rev.P./397/2018 WITH LCR 2 FILES	PANKAJ RABHA Versus BHABANI BORO	MR. M U MAHMUD MR. M ALI MR. S ISLAM MS K GOGOI MS. R AHMED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
13	Crl.Rev.P./448/2018	SANJIB PRADHAN Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. R BORA	PP, ASSAM
14	Crl.Rev.P./374/2019 WITH LCR 1 FILE	NAZRUL AKHTER Versus RUMI AHMED	MR. P K MUNIR MR A RAHMAN	MR. K KALITA
15	Crl.Rev.P./476/2019 WITH LCR 1 FILE	SMT. VINITA JAIN Versus HIMANGSHU JAIN	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P K ROYCHOUDHURY MD. A KHAN MR. N G KUNDU MR. B SHARMA MR. H DAS
16	Crl.Rev.P./79/2020	SMTI. JUNU RANI DAS Versus ANKUR DAS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MD M S ALI MD M S ALI
17	Crl.Rev.P./89/2020	RABIJUL ALI AND 4 ORS. Versus FAIZUL HAQUE	MR. B CHAKRAVARTY MRS. R DEVI MS THUYEKHRULU	MR. S D PURKAYASTHA
18	Crl.Rev.P./49/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
19	Crl.Rev.P./41/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
20	Crl.Rev.P./42/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
21	Crl.Rev.P./44/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
22	Crl.Rev.P./45/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
23	Crl.Rev.P./46/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
24	Crl.Rev.P./47/2021	MEHER BANU BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. S DEVI	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR PP, ASSAM

25	WITH Crl.Rev.P./85/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
26	WITH Crl.Rev.P./86/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. S DEVI	PP, ASSAM
27	Crl.Rev.P./103/2021 I.A.(CRL.)___/2020	RITUMANI DAS Versus Shri Dilip Koibarta	Mrs Niva Sharma Thakuria,Mr Girindra Kr. Thakuria	
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./521/2021	RUKIA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
29	Bail Appln./659/2021 FIXED	AROBINDO PACHANI @ ARABINDA PASONI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
30	Bail Appln./709/2021 FIXED	DHARMENDRA SINGH AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
31	Bail Appln./722/2021 FIXED	ROHIT BAISHYA Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/290/2021	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
33	AB/849/2021 FIXED	JULFIKKAR ALI AND ANR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
34	AB/951/2021 FIXED	DOLENDRA BORUAH Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
35	AB/955/2021 FIXED	NOZRUL ISLAM @ RAJESH Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
36	AB/957/2021 FIXED	NILMONI BORGHAIN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
37	AB/961/2021 FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	M M ZAMAN MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
<u>ORDERS</u>				
38	Crl.Rev.P./586/2012 WITH LCR 2 FILES	BINOD KR. AGARWALA Versus RAM BORAH and 2 ORS	MR.D DAS MD.S ISLAM MR.Z AHMED MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MR.M K CHOUDHURYR-1-3 MR.N BARUAH(R-1-3)
39	Crl.Rev.P./259/2013 WITH LCR 1 FILE	AFTAB UDDIN BARLASKAR @ APTAI and 4 ORS Versus THE STATE OF ASSAM	MRH I CHOUDHURY MR.I H LASKAR MR.P K DEKA MR. S ALAM	PP, ASSAM
40	I.A.(Crl.)/587/2018 WITH LCR 7 FILES in Crl.Rev.P./275/2018	DILIP BHATTACHARYA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. R ALI MR. N MAHAJAN	PP, ASSAM

	WITH CrI.Rev.P./275/2018	DILIP BHATTACHARYA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. R ALI MR. N MAHAJAN	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MS. Y S PHOM (R2) PP, ASSAM
41	Review.Pet./30/2019 IN MAC.APP. 28/2016(D/O)	SRI BALCHAND RAMPURIA @ KAMAL Versus M/S GREEN VALLEY TRAVELS PVT LTD AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	MR. R GOSWAMI MS. P BORTHAKUR
42	I.A.(Civil)/241/2019 in MFA/17329/2018	SRI BHARAT CH. DAS AND ANR Versus THE UNION OF INDIA	MR. R Deka MS P MISHRA MS. P DAS	SC, NF RLY
	WITH MFA/17329/2018 (Filing Number)	SRI BHARAT CH. DAS AND ANR Versus THE UNION OF INDIA		
43	CrI.Rev.P./19/2021 WITH OFFICE NOTE, LCR 1 FILE, FIXED	MANOWAR HUSSAIN Versus HALIDE KHATUN	MR. R ALI MR GIAS MR M Z SHAH MS. S CHAKRABORTY	MR. S A HUSSAIN MR D J HALOI
44	CrI.Rev.P./59/2021	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 17 ORS	MR. DITUL DAS MR. B J TALUKDAR	MR. A CHOUDHURY (R-3 TO 17) MR. S ISLAM (R-3 TO 17) MS. A KAUSHAR (R-3 TO 17) PP, ASSAM
45	CrI.Rev.P./89/2021	UJJAL BORGHAIN Versus THE STATE OF ASSAM AND ANR	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
46	I.A.(CrI.)/124/2021 AB 807/2020(D/O) in AB/807/2020	PUJA SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. N DEKA MR. M GOGOI	PP, ASSAM
47	I.A.(CrI.)/132/2021 AB 517/2019(D/O) in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
48	I.A.(CrI.)/208/2021 CRL.REV.P. 451/2018(D/O) WITH CRL.REV.P. 409/2018(D/O) in CrI.Rev.P./451/2018	SATISH HARIZON Versus IMAN ALI AND ANR.	MR. M K NATH	PP, ASSAM
49	I.A.(CrI.)/227/2021 in CrI.Rev.P./2748/2021	PARTHA SARATHI CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
	WITH CrI.Rev.P./2748/2021 (Filing Number)	PARTHA SARATHI CHAKRABORTY Versus THE STATE OF ASSAM AND ANR (F)	MR. B D KONWAR SR. ADV.	
50	I.A.(CrI.)/229/2021 in CrI.Rev.P./2746/2021	PARTHA SARATHI CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
	WITH CrI.Rev.P./2746/2021 (Filing Number)	PARTHA SARATHI CHAKRABORTY Versus THE STATE OF ASSAM AND ANR (E)	MR. B D KONWAR SR. ADV.	
51	I.A.(CrI.)/230/2021 in CrI.Rev.P./2612/2021	MD. HAKIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MD F H LASKAR MS. S B CHOUDHURY	PP, ASSAM
	WITH CrI.Rev.P./2612/2021 (Filing Number)	MD. HAKIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR (A)	MD F H LASKAR	

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1440/2008 FIXED	SMTI BANESSA KHATUN and ORS Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MRJ C BORAH MR.A K GUPTA MR.K BARUAH	MR J ABEDIN GA, ASSAM MR. K I MAZUMDER
2	WP(C)/3774/2013 FIXED	MRS. ASHA BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MR.R C DAS MS.N HAZARIKA	SC, HEALTH
3	WP(C)/1470/2015	MD. ABUL HUSSAIN Versus THE STATE OF ASSAM and 6 ORS,	MR. M A SHEIKH MS. A BEGUM MR. M HUSSAIN MS. F INTAZ MR. K U AHMED	GA, ASSAM (R1-R5) MR. M NATH, SC, P&RD MR. R HAZARIKA (R6) MR. J ROY (R6) MS. S KAKATI (R6) MR. C CHAKRAVARTY (R6)
4	WP(C)/5232/2017	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
5	WP(C)/5405/2017	PURNIMA RANI DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.A Y CHOUDHURY MR.T A CHOUDHURY	GA, ASSAM MS. R DHAR(R-7) MS. R DHAR(R-7)
6	WP(C)/3142/2018 WITH WP(C) 2852/18 (D/O)	HANIFA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MD E AHMED MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE
7	WP(C)/2444/2019	PHULKAN MEDHI AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R BORAH MR. D BORAH	GA, ASSAM MR. D P BORAH (SC, HEALTH DEPT.) SC, FINANCE DEPTT.
8	WP(C)/5020/2019	FLORIDA HATIMURIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, FOREST
9	WP(C)/7486/2019	SONJONI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S N TAMULI MS. A BEGUM	GA, ASSAM SC, FOREST
10	WP(C)/8653/2019	MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE

11	WP(C)/8724/2019	ARUNJYOTI THAKURIA Versus THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH	MR. B K DAS SC, NF RLY
12	WP(C)/2568/2020	RUPAN ACHARJEE AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND 2 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MRS. A GAYAN, CGC (R-3) SC, COAL INDIA MR. S K SARMA (R-1,2) ASSTT.S.G.I.
	WITH			
13	WP(C)/7750/2019	RAJIB SEKHAR NATH AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, COAL INDIA
14	WP(C)/2631/2020 FIXED	MOJINDRA NGATEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S DUTTA MS. D MUSAHARY	SC, PWD ROAD GA, ASSAM MR B GOGOI, SC, PWD (R-2,4,5) MS. D D BARMAN,GA ASSAM(R-1,3).
15	WP(C)/3119/2020	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
16	WP(C)/3448/2020	RAHUL DEV PARASHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MR. R BORUAH MR R SARMA	GA, ASSAM SC, IRRIGATION
17	WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, APSC SC, IRRIGATION
	WITH			
18	WP(C)/2843/2020	SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
	WITH			
19	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
	WITH			
	I.A.(Civil)/345/2021 in WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MS M ROY	SC, APSC SC, P H E
20	WP(C)/3793/2020	RANJU DAS Versus STATE OF ASSAM AND 5 ORS	MRS. S KHATANIAR LEGAL AID COUNSEL	GA, ASSAM SC, P H E
21	WP(C)/4178/2020	SUNIL VERMA Versus THE UNION OF INDIA AND 3 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAJN	MR. C K S BARUAH ASSTT.S.G.I.
22	WP(C)/250/2021	PHULMAI DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA MR M J DEURI	SC, HEALTH
23	WP(C)/2417/2021 FIXED	HEDAYATULLAH KHAN Versus THE STATE OF ASSAM AND 4 ORS	M M ZAMAN MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, AGRI. DEPARTMENT
	WITH			
	I.A.(Civil)/940/2021 in WP(C)/2417/2021	HEDAYATULLAH KHAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MR. M H TALUKDAR	SC, AGRI. DEPARTMENT
ORDERS				
24	WP(C)/2168/2016 WITH OFFICE NOTE	MRS. AKTARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR.A SHARIF MR.F ISLAM	DR.B AHMED GA, ASSAM(R1-4) MR.S KATAKI(R-5) MR.R M DAS(R-5) SC, INDUSTRIES & COMMERCE

25	WP(C)/3288/2017	LAKHESWAR BASUMATARY and 15 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 7 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	MR. B J TALUKDAR MS. M KECHII (R4) SC, K A A C
26	WP(C)/7342/2017 FIXED	DIPANKAR DAS Versus THE UNION OF INDIA and 5 ORS.	MS. R R RAJKUMARI MR. A AHMED MS. D GOSWAMI	MR.R P KAKOTI(Sr.Adv.) (R-2) MR. S SAIKIA MR. U K NAIR (R-3) MR. A CHAMUAH (R-5) MR. P SAIKIA MS. N SHYAMAL (R-3) MR.S SUTRADHAR (R-2) SC, IIT MS. P TAMULI MR. N J GOGOI MS. P BORGOHAIN (R-3)
	WITH I.A.(Civil)/1453/2018 in WP(C)/7342/2017	SHRI DIPANKAR DAS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI	ASSTT.S.G.I. SC, IIT
27	WP(C)/4412/2018	SRI SANJIB DEKA Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED MR. M HUSSAIN MR. W RAHMAN	GA, ASSAM
28	Cont.Cas(C)/126/2019	HABIB AHMED LASKAR AND 2 ORS. Versus BIBASH MODI AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MR. B GOGOI MR. R DHAR (R1) MR P NAYAK
29	Cont.Cas(C)/532/2019	ARABINDA RABHA AND 3 ORS. Versus ARVIND MADHAV SINGH, IFS	MR. K N CHOUDHURY MR. J PATOWARY	MR R K DUTTA MS. P BHUYAN MR. S DUTTA
30	WP(C)/6276/2019	PRATAP CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. H ROHMAN MR. P D NAIR MR G ALAM	GA, ASSAM SC, AG SC, GHC SC, FINANCE
31	WP(C)/9567/2019	SMTI BIJULI RANI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	GA, ASSAM
32	Cont.Cas(C)/115/2020	DINESH BURAGOHAIN Versus GAURAV BOTHRA, IAS	MD A S AHMED	
33	Cont.Cas(C)/21/2021	NABBESH ALI AHMED Versus SUBHASH CHANDRA DAS AND 2 ORS (A)	MR. P K DAS MR A HAQUE	MR. D SAIKIA MR. M NATH (R-2) MR. R BORPUJARI MR. A ROY (R-2) MR. B GOGOI MR. A BHATTACHARJEE (R-2) MR P NAYAK MR A CHALIHA
34	Cont.Cas(C)/42/2021	DR. BISWAJIT NATH Versus SAMIR KUMAR SINHA, IAS AND 3 ORS	MR. S ROY MR. M H LASKAR	MR M HOSSAIN SC,HEALTH
35	Review.Pet./57/2021 WP(C)/1049/2021 (Disposed)	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
36	Review.Pet./60/2021 WP(C)/1181/2021 (Disposed)	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
37	I.A.(Civil)/877/2021 in WP(C)/5394/2020	ALL INDIA GRADUATE ENGINEERS AND TELECOM OFFICERS ASSOCIATION Versus NATIONAL CONFEDERATION OF OFFICERS ASSOCIATIONS AND 2 ORS.	MR. S DUTTA MS. I DAS	MR S S DEY
	WITH WP(C)/5394/2020	NATIONAL CONFEDERATION OF OFFICERS ASSOCIATIONS Versus THE UNION OF INDIA AND ANR.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. C K S BARUAH ASSTT.S.G.I.

HEARING

38	WP(C)/5391/2014 FIXED	MURALEEDHARAN PILLAI MB and 12ORS Versus THE UNION OF INDIA and ANR	MR.U K NAIR MR.A CHETRY MR.H K DAS	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
39	WP(C)/1564/2015 FIXED	HARI MOHAN DHARIKAR Versus DISCIPLINARY AUTHORITY AND DEPUTY GENERAL MANAGER OandC- NW-1 and 4 ORS	MR.A K PURKAYASTHA MR.B K JAIN MS.P C B NAIR MS.R KALITA MS.S DAS	MR.L TALUKDARR-1 to 5 MS.M DAS(R-1 to 5) MR.G DAS(R-1 to 5) MR.B DAS(R-1 to 5)

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/9521/2019	MRS. ELA SONOWAL Versus STATE OF ASSAM AND 2 ORS	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH	SC, SEC. EDU.
2	Cont.Cas(C)/402/2020	AKHIL CHANDRA DEVA SARMA Versus PREETOM SAIKIA AND 3 ORS.	MR. B KUMAR	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2) MR B KAUSHIK
3	WP(C)/4043/2020	CHAYANIKA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU.
4	WP(C)/5510/2020	HEMANTA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, ELEM. EDU GA, ASSAM
5	WP(C)/499/2021	AMIR UDDIN BARBHUIYA AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, SEC. EDU. GA, ASSAM
6	WP(C)/708/2021 CAVT. NO.01072/021,	FAROOK RAHMAN KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH MR. A B T HAQUE	SC, SEC. EDU. GA, ASSAM MR. M A SHEIKH (R No.5) MS F INTAZ FOR CAVEATOR
7	WP(C)/857/2021	M/S MAA KAMAKHYA TRADERS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, GST
8	WP(C)/868/2021	MUKHESWAR CHINTEY AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS M BORUAH MR J PAYENG	SC, ELEM. EDU GA, ASSAM
9	WP(C)/877/2021 CAVT. NO.00762/021,	DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
10	WP(C)/890/2021	M/S. NEZONE SNACKS Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST MR. S C KEYAL

11	WP(C)/1003/2021	M/S MAA KARNI TRADERS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
12	WP(C)/1244/2021	BIRAJ SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MS. B BHUYAN MS R DAS	SC, ELEM. EDU SC, AG
13	WP(C)/1261/2021	HINDUSTAN UNILEVER LTD Versus THE UNION OF INDIA AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MD. ASLAM	SC, GST ASSTT.S.G.I.
14	WP(C)/1285/2021	JADAV BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. B BHUYAN MRS. R S DEURI MS R DAS	SC, ELEM. EDU
15	WP(C)/1468/2021	DILWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR E AHMED MR A K AZAD	SC, ELEM. EDU
16	WP(C)/1734/2021 B/O	PRANOY KANTI DAS AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. A BR BHUYAN (P-2) MR. B PURKAYASTHA MR A B DEY	SC, ELEM. EDU SC, N C T E
17	WP(C)/1736/2021	PRANAB BORAH@ PRANAV BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	SC, ELEM. EDU GA, ASSAM
18	WP(C)/1871/2021	BADRUZZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. L K BORAH MR. J PAWE	SC, ELEM. EDU
19	WP(C)/1899/2021	DIVAKAR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, ELEM. EDU
20	WP(C)/1934/2021	MUHIRAM PEGU AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	H Z SINGHA MR. D HAZARIKA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	SC, ELEM. EDU
21	WP(C)/1944/2021	TAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M I HUSSAIN MR. M ALI	SC, ELEM. EDU
22	WP(C)/1998/2021	SMTI. BINA BALA DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR I RAFIQUE MD B ZAMAN MS. M DEKA	SC, ELEM. EDU GA, ASSAM
23	WP(C)/2048/2021	SUKURAM PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU
24	WP(C)/2062/2021	NIRANJAN MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	SC, ELEM. EDU GA, ASSAM
25	WP(C)/2122/2021	LAKHI NATH CHIENY Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU
26	WP(C)/2203/2021	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI M N KHAN	SC, ELEM. EDU
27	WP(C)/2334/2021	MULARAM NARZARY Versus THE STATE OF ASSAM AND 5 ORS	MS. P BORA	SC, ELEM. EDU
28	WP(C)/2358/2021	KHALID AHMED SIDDIQUE AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. P ADHIKARI G UDDIN MR. A UDDIN MR. A H SARKAR	SC, ELEM. EDU SC, FINANCE
29	WP(C)/2710/2021	DR. PRANAB KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA MRS. G SARMA	SC, HIGHER EDU

30	WP(C)/2713/2021	ABHOY PAUREL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. MD S HOQUE MR M HOQUE MR. M DEKA MS S DEVI	SC, SEC. EDU. SC, BTC
31	WP(C)/2714/2021	MOFIZA KHANOM Versus THE STATE OF ASSAM AND 6 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	SC, SEC. EDU. GA, ASSAM SC, FINANCE
32	WP(C)/2718/2021	NARAYAN CHANDRA DEKA @ NARAYAN DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR S KHOUND MS. N BORAH	SC, SEC. EDU. GA, ASSAM
33	WP(C)/2720/2021	KAMAKHYA BRAHMA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. MD S HOQUE MR M HOQUE MR. M DEKA	SC, SEC. EDU. SC, BTC
34	WP(C)/2729/2021	DEVI PRASAD GHIMIRE Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR	SC, ELEM. EDU SC, BTC SC, FINANCE
ADMISSION				
35	WP(C)/5286/2016	DIPEN SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS.M BARMAN MR.D K SHARMA MS.P HUJURI MR. P MAHANTA MS.S F MAITAI MS.K DAS MR. R B GOHAIN MR P AGARWAL	MR.G C PHUKAN(R-7) MR.S K SINGH(R-7) MS.P BARMAN(R-7) SC, SECONDARY EDUCATION MR.R L YADAV(R-7)
36	WP(C)/2545/2017 FIXED	ARABINDA BARO Versus THE STATE OF ASSAM and 7 ORS.	MR.A R SHOME MR.S CHOUHAN	SC, SECONDARY EDUCATION MS.B BHUYAN SC, BTC
37	WP(C)/986/2020	KAMALA BEZBARUAH MEMORIAL COLLEGE OF TEACHER EDUCATION Versus UNION OF INDIA AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, ELEM. EDU MR. I ALAM, SC, NCTE SC, N C T E ASSTT.S.G.I. SC, DIB. UNIVERSITY
38	WP(C)/433/2021	NIRUPAMA BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR MR. A GOYAL (R-4) MR. A CHOUDHURY (R-4) MS R OJAH (R-4)
39	WP(C)/2577/2021 FIXED	ANUJ PRATIM BORAH Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	SC, G U
ORDERS				
40	I.A.(Civil)/25/2016 CAVT 390/15 in WP(C)/2604/2015	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION FOR CAVEATOR MR.C GOSWAMI SC, FINANCE
	WITH WP(C)/2604/2015 CAVT. NO. 390/2015	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION MR.C GOSWAMI FOR CAVEATOR SC, FINANCE
41	I.A.(Civil)/944/2021 in WP(C)/2349/2021 (D/O), B/O in WP(C)/2349/2021	M/S VISION METALIK COMPANY Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	ASSTT.S.G.I. SC, CENTRAL EXCISE

HEARING

42 WP(C)/6235/2018
B/O

DEEPALI PHUKAN
Versus
DIBRUGARH UNIVERSITY AND 3 ORS.

MR S S DEY
MR. M NATH
MR. A BHATTACHARJEE
MR. D J KAPIL

MR. R MAZUMDAR
MRS P RAI
MR H BEZBARUA
MR. U SARMA
MS. P BARMAN
MR. S DEKA
MS B DEKA
SC, DIB. UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8096/2019 B/O	SATTAR ALI @ ABDUS SATTAR Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4797/2020 B/O	NASIMAN BEGUM @ NASIMAN KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/2376/2021 FIXED	ABDUL KARIM @ MD. KARIM ALI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/2591/2021	HASINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	M M ZAMAN MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2594/2021	KAMALA KHATUN @ KALAMA @ JUSHNARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/2598/2021	BILLAL HUSSAIN Versus THE UNION OF INDIA AND 2 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/932/2021 in WP(C)/2598/2021	BILLAL HUSSAIN Versus THE UNION OF INDIA AND ANR	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/2603/2021	KAJIM ALI @ UDDIN Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/2614/2021	ASIA KHATUN @ ASIYA KHATUN Versus THE UNION OF INDIA AND 7 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/2615/2021	ANNA SUTRADHAR Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR	ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/2618/2021	SAMIR PAUL Versus THE UNION OF INDIA AND 6 ORS	MR. B P SINHA S R DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/2623/2021	ABDUL MALEQUE Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS. R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/2627/2021	SAFIA KHATUN @ SAKINA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/2631/2021	ABSAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR. A HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/2644/2021	MAMTAJ KHATUN @ MAMTA KHANAM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/2650/2021	MD AKBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/2661/2021	AKTAR ALI @ AKTER ALI Versus THE UNION OF INDIA AND 6 ORS	MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/2664/2021	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. S RANA MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/2673/2021	SORBHAN BEWA @ SARABHAN BEWA Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/2693/2021	SAUDAMANI BARMAN @ SUDAMONI BARMAN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/2698/2021	GOPAL MAZUMDAR Versus THE UNION OF INDIA AND 5 ORS	MR S BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/2700/2021	ASURUDDIN Versus THE UNION OF INDIA AND 5 ORS	M M ZAMAN SC, NRC MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
22	WP(C)/135/2019 WITH LCR, B/O	NUR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. M ALI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG SC, F.T ASSTT.S.G.I. SC, ECI

23	WA/212/2019 FIXED	ABDUS SUKUR @ MD. ABDUS SHUKUR AND 45 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S S DEY DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN MR. D J KAPIL	GA, ASSAM SC, FOREST SC, REVENUE
24	WA/233/2019 CAVT. NO.0832/2019 CAVT 832/19(D/O), FIXED	IMRAN HUSSAIN Versus MADRASSA EDUCATION DEVELOPMENT ASSOCIATION OF ASSAM AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY MR. S K TALUKDAR MR. J M A CHOUDHURY MR. B GOGOI MR. A B T HAQUE	SC, SEC. EDU. MR A R BHUYAN MR. R MAZUMDAR, SC- EDU (SEC) DEPTT. MR. B TALUKDAR, SC-SEC EDU FOR CAVEATOR
	WITH I.A.(Civil)/2913/2019 in WA/233/2019	IMRAN HUSSAIN Versus MADRASSA EDUCATION DEVELOPMENT ASSOCIATION OF ASSAM AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI	SC, SEC. EDU. MR A R BHUYAN FOR CAVEATOR
25	WP(C)/2066/2019 FIXED	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
26	WA/164/2020 FIXED	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/1862/2020 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/116/2021 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, APSC
27	WA/84/2021 FIXED	THE GOVERNING BODY OF BARBHAG COLLEGE, NALBARI Versus DR. HEM CHANDRA DEKA AND 2 ORS THE STATE OF MIZORAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, HIGHER EDU
28	WA/104/2021 CAVT. NO.01662/021, FIXED	SH. H. LALFAKZUALA AND 26 ORS. Versus	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. J PATOWARY MR. J PATOWARY FOR CAVEATOR
	WITH WA/103/2021	THE STATE OF MIZORAM AND 3 ORS. Versus SH. C. LALDINTLUANGA AND ANR.	MR A D CHOUDHURY ADDL. A.G., MIZORAM MR. T CHAKRABORTY	
	WITH WA/106/2021 CAVT. NO. 01762/021,	THE STATE OF MIZORAM AND 3 ORS. Versus SMT. LALTLANTHANGI RALTE AND 34 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. J PATOWARY MR. J PATOWARY FOR CAVEATOR
ORDERS				
31	Cont.Cas(C)/378/2020 FIXED	SHAILENDRA KUMAR SARAWGI AND ANR. Versus ARUN KUMAR AND 2 ORS.	MR. D DAS SR. ADV MR. P SENGUPTA MS T PARASHAR	MR. S C KEYAL (R1) MR. B D GOSWAMI MR A CHANDRAN MR. S ROY (R3) MR. M H LASKAR (R3) MR M HOSSAIN (R3)
32	I.A.(Civil)/905/2021 WITH LCR, B/O in WP(C)/2933/2019	IMAN HUSSAIN @ IMAN ALI @ IMAM ALI Versus THE UNION OF INDIA AND 4 ORS.	MD. S HUDA MR. N HOQUE MD. ARIF	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

WITH
WP(C)/2933/2019

IMAN HUSSAIN @ IMAN ALI @ IMAM ALI
AND 3 ORS.

Versus
THE UNION OF INDIA AND 4 ORS.

MD. S HUDA
MR. N HOQUE
MD. ARIF

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

WITH
I.A.(Civil)/2942/2019
in WP(C)/2933/2019

IMAN ALI @ IMAM ALI @ IMAN HUSSAIN
Versus
THE UNION OF INDIA AND 4 ORS.

MD. S HUDA
MR. N HAQUE
MD. ARIF

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-IV AND I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8996/2019	BOSCO LOMGA AND 99 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	GA, ASSAM SC, FOREST
2	Cont.Cas(C)/175/2021	ROHUL AMIN AKAND Versus SIDHARTHO PRASAD BARUAH AND 3 ORS	MR. A M KHAN MR. A HOQUE	
3	Cont.Cas(C)/151/2021	ROHUL AMIN AKAND Versus SIDHARTHO PRASAD BARUAH AND 3 ORS	MD. R ALI MR. A M KHAN MR. A HUSSAIN	
4	WP(C)/230/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH MR. K M HASSAN	GA, ASSAM
5	WP(C)/1853/2021 FIXED	SHAHAJAHAN KHAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS J YESMIN	GA, ASSAM SC, REVENUE
6	WP(C)/2467/2021	EKLAVYA MODEL RESIDENTIAL SCHOOL AND 3 ORS Versus THE UNION OF INDIA AND 13 ORS	Mr M U Ahmed MR F HAQUE	ASSTT.S.G.I.
7	WP(C)/2636/2021 B/O	GUNAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. S K SINGHA	SC, PWD
8	WP(C)/2711/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
9	WP(C)/2719/2021	PRADIP KUMAR GHOSH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BHATTACHARYYA MR H MAURYA MS P MISHRA	SC, G M D A
10	WP(C)/2722/2021	KAZALI KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FINANCE ASSTT.S.G.I. SC, REVENUE
ORDER (STAY VACATING)				
11	I.A.(Civil)/572/2019 in WP(C)/7823/2018	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD), Versus UNION OF INDIA AND 5 ORS.	MS. N MODI MR. S DUTTA MR. C SHARMA MR. S DUTTA	MR. S NATH SC, SBI MR. R C SANCHATI MR. C K BARUAH

	WITH WP(C)/7823/2018	KAMLESH KUMAR SURANA Versus THE UNION OF INDIA AND 6 ORS.	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI	MS. N MODI (R5) MR S DUTTA (R7) MR SISHIR DUTTA (R5) MR. S U AHMED (R7) MR. C K S BARUAH (C.G.C.) MR. C SHARMA (R5) ASSTT.S.G.I. MR. SIDHANT DUTTA (R5)
	WITH I.A.(Civil)/3548/2019 in WP(C)/7823/2018	UNION OF INDIA AND 3 ORS Versus KAMALESH SURANA	MR. C K S BARUAH	MR S SANCHETI MR. R C SANCHATI
		<u>ORDER (IMPLEADMENT OF PARTY)</u>		
12	I.A.(Civil)/918/2021 in WP(C)/2903/2020	SELIM SHEKH Versus THE STATE OF ASSAM AND 7 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH WP(C)/2903/2020	SELIM SHEKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, REVENUE SC, FINANCE
		<u>ADMISSION</u>		
13	WP(C)/3923/2017 FIXED	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK Versus THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
14	WP(C)/6964/2017 FIXED	JAMES RIAME Versus THE UNION OF INDIA and 5 ORS.	MR. A H M R CHOUDHURY MR. J LASKAR	MR. C BARUAH (SC, NHAI, (R - 4)) GA, ASSAM (R2,3, 6) MR. Y S MANNAN MS. M BHATTACHARYYA ASSTT.S.G.I. R1 SC, DIMA HASAO (R5)
15	WITH WP(C)/6087/2017	DISENDRA KHERSA AND 8 ORS Versus THE UNION OF INDIA and 5 ORS	MR.A H M R CHOUDHURY MR.J LASKAR MR.F Z MAZUMDER	MR.C BARUAH GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, DIMA HASAO
16	WP(C)/4926/2019 B/O	DHARMAJIT DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM
17	WP(C)/431/2020 FIXED	JIRAN RABHA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, NF RLY SC. REVENUE
18	WP(C)/1382/2020 FIXED	KUMAR PRADHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM MR. P N GOSWAMI, SC, FOREST DEPTT. SC, REVENUE
19	WP(C)/2491/2020 FIXED	RUJI BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM SC, APDCL
20	WP(C)/3060/2020 FIXED	DANIEL LANGTHASA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR D GOGOI MR. S BOIRAGI	GA, ASSAM MR. A K DUTTA MR P NAYAK MR A CHALIHA ASSTT.S.G.I.
21	WP(C)/5022/2020 FIXED	M/S AMJURGHAT NATUN RAM NAGAR CO OPERATIVE SOCIETY LTD AND 2 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	ALHAJJ INAM UDDIN SC, CO OP GA, ASSAM MRS. R MOMTAZ
	WITH I.A.(Civil)/140/2021 in WP(C)/5022/2020	ABUL KASIM BARBHUIYA AND 7 ORS Versus M/S AMJURGHAT NATUN RAM NAGAR CO OPERATIVE SOCIETY LTD. AND 11 ORS.	DR. B AHMED MR. N HAQUE MR. A S TAPADER	SC, CO OP GA, ASSAM MR F U BARBHUIYA

22	WP(C)/5532/2020 FIXED	M/S DESNIL ENGINEERS AND ANR Versus THE SECRETARY, IBA AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	SC, BTC
23	WP(C)/5717/2020 FIXED	POLASH BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. A VERMA MR. K P PATHAK	SC, PWD SC, GMC
24	WP(C)/4600/2020	STREET SMART ADVERTISING PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK	SC, PWD SC, G M D A SC, GMC SC, GDD
25	WP(C)/4823/2020	JEWEL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK	SC, PWD SC, G M D A SC, GDD SC, GMC
<u>ORDERS</u>				
26	WP(C)/5843/2017 B/O	KANAK CHANDRA NATH Versus THE GAUHATI HIGH COURT and 4 ORS	MR.I ALAM MR.T SK	GA, ASSAM SC, GHC
27	LA.App./33/2018 FIXED	OIL INDIA LIMITED Versus SMTI RENU DAS and ANR,	MR. A M BUZARBARUAH MR. A GOGOI MS. M BARMAN	MR N P DOWERAH (R1) GA, ASSAM MR. N BHARALI MRS M DAS (R1) MS G Gayan
28	LA.App./7/2017	OIL INDIA LIMITED Versus SMTI. SABITA DAS	MS.M BARMAN MR.A GOGOI	GA, ASSAM MR. N BHARALI MS G Gayan
	WITH I.A.(Civil)/2027/2017 in LA.App./7/2017	OIL INDIA LIMITED Versus SMTI. SABITA DAS	MS.M BARMAN MR.A GOGOI	GA, ASSAM
29	LA.App./24/2018	OIL INDIA LIMITED Versus SRI SASHIMOHAN DAS and ANR	MR. A M BUZARBARUAH MS. M BARMAN	MR. N BHARALI MS G Gayan
	WITH I.A.(Civil)/1744/2018 in LA.App./24/2018	OIL INDIA LIMITED Versus SASHIMOHAN DAS and ANR	MR. A M BUZARBARUAH MS. M BARMAN	
30	LA.App./34/2018	OIL INDIA LIMITED Versus SRI GUNINDRA NATH DAS and ANR	MR. A M BUZARBARUAH MR. A GOGOI MS. M BARMAN	GA, ASSAM MR. N BHARALI MS G Gayan
	WITH I.A.(Civil)/2101/2018 in LA.App./34/2018	OIL INDIA LIMITED Versus SRI GUNINDRA NATH DAS and ANR	MR. A M BUZARBARUAH MR. A GOGOI MS. M BARMAN	GA, ASSAM
31	LA.App./35/2018	OIL INDIA LIMITED Versus ON THE DEATH OF LATE BASUDEB DAS HIS LEGAL HEIRS SMTI HARSHALATA DAS and 3 ORS	MR. A M BUZARBARUAH MR. A GOGOI MS. M BARMAN	GA, ASSAM MR. N BHARALI MS G Gayan
32	LA.App./47/2018	OIL INDIA LIMITED Versus SRI RAM KRISHNA DAS and ANR	MR. A M BUZARBARUAH MR. A GOGOI MS. S SAIKIA MS. M BARMAN	GA, ASSAM MR. N BHARALI MS G Gayan
33	WP(C)/4697/2019 B/O	BHARATI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. N ALAM SC, G M D A

34	WP(C)/6453/2019 B/O	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI MR C KUMAR (R18) ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4070/2019 in WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
35	WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM MR N N UPADHYAYA MR. B B KAKATI SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4071/2019 in WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
36	WP(C)/7411/2019	ASHIT CHANDRA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM SC, FOREST
37	Review.Pet./47/2021 in WP(C)/2475/2020 (D/O)	KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR G UZIR MR. M SAIKIA MS B TALUKDAR	GA, ASSAM SC, GMC SC, REVENUE SC, G M D A
38	I.A.(Civil)/144/2021 in WP(C)/7163/2018	JYOTIMOYEE GOGOI Versus PURNOLAKHI GOGOI AND 3 ORS.	MR. P K BORAH	MR. A K SAHEWALLA MS P CHAKRABORTY
	WITH WP(C)/7163/2018	PURNOLAKHI GOGOI AND ANR. Versus NAME STRUCK OFF	MS P CHAKRABORTY MS. K KHAN MS A DAS	S N SARMA MR. S BORTHAKUR (R4) MR. P K BORAH (R4) MR. A K SAHEWALLA MR. W SHARMA MR. D GOGOI (R4) SC, OIL
39	WITH WP(C)/4172/2019	PURNOLAKHI GOGOI AND ANR. Versus LIFE INSURANCE CORPORATION OF INDIA AND ANR	MS P CHAKRABORTY MS. K KHAN MS A DAS	MR. A L MANDAL
40	WP(C)/189/2021	NUR HUSSAIN Versus THE STATE OF ASSAM AND 11 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, PNRD MR. A CHOUDHURY GA, ASSAM MR. N H MAZARBHUIYAN (R7-12) MR. S ISLAM MS. A KAUSHAR MR. T A CHOUDHURY (R7- 12)
	WITH I.A.(Civil)/922/2021 in WP(C)/189/2021	SADEK ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H MAZARBHUIYAN MR. T A CHOUDHURY	SC, PNRD GA, ASSAM MR A ALI
41	I.A.(Civil)/496/2021 FIXED in CRP(I/O)/98/2020	PANKAJA SAIKIA AND ANR. Versus MANTUL KUMAR NATH	MR. S SAHU	MD A SAHAD
	WITH CRP(I/O)/98/2020	PANKAJA SAIKIA AND ANR. Versus MANTUL KUMAR NATH	MR. S SAHU MR. N KALITA	MR. A SAHAD MR. J B SAIKIA
42	I.A.(Civil)/891/2021 in WP(C)/7783/2019	ARUNA PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH	SC, REVENUE

	WITH WP(C)/7783/2019	SATYAN RAM PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS C MEDHI MR. S NATH	GA, ASSAM SC. REVENUE
43	I.A.(Civil)/915/2021 in WP(C)/550/2021	REZAUL ANTUAL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MS. K JAIN	GA, ASSAM
	WITH WP(C)/550/2021	REZAUL ANTUAL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MS. K JAIN	GA, ASSAM
44	WP(C)/1590/2021 FIXED	JYOTI SUBBA Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	GA, ASSAM MR. M K DAS (R-10,11) SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL MATTERS AND AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./919/2021	PANKAJ DUTTA Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
2	Bail Appln./921/2021	JULHAS DEWAN Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
MOTION				
3	Crl.Pet./283/2021	MOZINUR RAHMAN @ MAJNU Versus SAHIDA BIBI	MR. M AHMED MD I H LASKAR	
4	Crl.Pet./284/2021	RAJIV KR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
5	Crl.Pet./285/2021	RAJIV KR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
6	Crl.Pet./286/2021	RAJIV KR. MAHANTA Versus THE STATE OF ASSAM AND ANR	MR F KHAN MS BISMITA BARMAN	PP, ASSAM
7	Crl.Pet./287/2021	RAJIV KR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
8	Crl.Pet./288/2021	RAJIV KR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
9	Crl.Pet./289/2021	RAJIV KR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
10	Crl.Pet./290/2021	SMTI. PURBALI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
11	Crl.Pet./291/2021	ABUL MAZAM (SUNU) AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR A S SK	PP, ASSAM

12	Crl.Pet./293/2021	RAJIV KR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
ADMISSION				
13	Crl.A./101/2021 B/O	GOBINDA BORA @ SRI GOBINDA KR. BORA Versus THE STATE OF ASSAM AND ANR.	MR C GOSWAMI	PP, ASSAM
	WITH I.A.(Crl.)/232/2021 in Crl.A./101/2021	GOBINDA BORA @ SRI GOBINDA KR. BORA Versus THE STATE OF ASSAM AND ANR.	MR C GOSWAMI	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./481/2021 FIXED	JAPHOR ALI @ JAFOR ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. M ISLAM MS A DAS MS. J GHOSH	PP, ASSAM
15	Bail Appln./654/2021 FIXED	NURUL AMIN ALOM Versus THE STATE OF ASSAM	MR M H AHMED MR A HAI MS. N SULTANA	PP, ASSAM
16	Bail Appln./736/2021 FIXED	FAKIRCHAN PARAMANIK Versus THE STATE OF ASSAM	MR M H AHMED J ISLAM MS. K YASMEEN	PP, ASSAM
17	Bail Appln./763/2021 FIXED	JADU MORANG Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
18	Bail Appln./783/2021 FIXED	GOURANGA MANDAL Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
19	Bail Appln./795/2021 FIXED	BIJU PEGU AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
20	Bail Appln./811/2021 FIXED	ALAUDDIN TALUKDAR Versus THE STATE OF ASSAM	MR. N SHARMA MS A UPADHAYA	PP, ASSAM
BAIL HEARING				
21	AB/1567/2020 (PERSONAL APPEARANCE), FIXED	PALLABI MORANG Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. B GOGOI MR P NAYAK	PP, ASSAM
22	AB/2338/2020 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI MR. F R CHOUDHURY	PP, ASSAM
23	AB/2862/2020 FIXED	MD. KOFIL UDDIN AHMED @ KAPIL UDDIN Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
24	AB/3747/2020 FIXED	JONIUR RAHMAN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
25	AB/101/2021	SMT. LAKSHMI RAI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. J M SULAIMAN	PP, ASSAM
26	AB/557/2021 WITH LCR AND C.D., FIXED	KOPIL UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MRS. S ISLAM	PP, ASSAM
27	AB/577/2021 FIXED	MD. RAFIK ALI @ BABLA Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS A P KAKOTY	PP, ASSAM

28	AB/591/2021 FIXED	ABDUL MAZID SHEIKH Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
29	AB/683/2021 FIXED	PAPU CHANGMAI Versus THE STATE OF ASSAM	MR. D GOGOI MRS P DUTTA DHAR	PP, ASSAM
30	AB/742/2021 FIXED	MINARA BEGOM @ MINA BEGUM Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
WITH				
31	Bail Appln./608/2021	KHALIL UDDIN KHAN Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
32	AB/773/2021 FIXED	RAJU DUTTA Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
33	AB/865/2021 FIXED	JAGANNATH PODDAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
34	AB/935/2021 FIXED	JAHUR UDDIN Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN R JAMAN MR M HOQUE	PP, ASSAM
35	AB/966/2021 FIXED	SUBODH KUMAR Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR. K ISLAM	PP, ASSAM
36	AB/1009/2021 FIXED	AZGAR ALI Versus THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
37	AB/1011/2021 FIXED	NAMAR ALI Versus THE STATE OF ASSAM	MR. B DEKA MR L TASHI	PP, ASSAM
WITH				
38	Bail Appln./777/2021	BASIR ALI @ UDDIN Versus THE STATE OF ASSAM	MR. B DEKA MR L TASHI	PP, ASSAM

ORDERS

39	I.A.(CrI.)/100/2020 BA 2419/2018(D/O), FIXED in Bail Appln./2419/2018	SMTI. NIRODA BORAH Versus THE STATE OF ASSAM AND ANR.	MR. B K SEN MS M DAS	MR. P HAZARIKA MR. H S BORAH PP, ASSAM
40	CrI.Pet./136/2021 FIXED	MD. FAKAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS T PARASHAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

**[CRIMINAL MATTERS AND AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./851/2021	TULU AHMED Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
2	Bail Appln./913/2021	NGHIHNU VAIPHEI @ NGHAIHNU VAIPHEI Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
3	Bail Appln./920/2021	ATOWAR HOSSAIN Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA MS. S REHENA	PP, ASSAM
MOTION				
4	Crl.Pet./292/2021	RAJIV KR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
5	AB/1166/2021	ABDUL HOQUE Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA MS. S REHENA	PP, ASSAM
6	AB/1167/2021	ABDUL GAFUR Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
PENSION MATTERS				
7	WP(C)/1886/2014 FIXED	HARAKANTA SAIKIA and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. (R-1 & 3) MR.M R LASKAR MR.J P DAS MR.R HAZARIKA MR.D DEY SC, PF
8	WP(C)/3239/2014 FIXED	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.S C KEYAL C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
ADMISSION				

9	Tr.P.(CrI.)/34/2018 FIXED	NAZRUL ISLAM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY	MR. SK S N MOHAMMAD (R2) MR. SK N MOHAMMAD (R2) MR. A IKBAL (R2) PP, ASSAM
10	CrI.Pet./794/2018 WITH LCR 2 FILES	SURJYA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. C CHAKRAVARTY	PP, ASSAM
11	CrI.Pet./117/2019	WASEEM AHMED @ WASEEM AHMED KHAN AND 3 ORS. Versus SHAHEEDA KHATOON @ SHAHEEDA KHATUN AND ANR. (F)	MR D RABHA MR P DAS MR. A K SINGH MS P MISHRA MR. V UPADHYAY	MR. A MOBARAQUE (R1) PP, ASSAM
12	CrI.Pet./285/2019	NUPUR CHANDRA BHUYAN AND 2 ORS. Versus PRANITA KALITA	MR. K N CHOUDHURY MR M BEZBARUAH MR. A LAL	MR. S B RAHMAN MR A W AMAN
13	CrI.Pet./545/2019 FIXED	PARAN JYOTI BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. A DAS	MS. B TALUKDAR MR. R R KAUSHIK MS. M DUTTA PP, ASSAM
14	CrI.Pet./1202/2019 WITH LCR 2 FILES(PHOTOCOPY), FIXED	SUKUR ALI @ SUKUR POHLAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D F A AHMED MR. J LASKAR	MR. S H SIKDAR PP, ASSAM
15	CrI.Pet./33/2021 WITH LCR 2 FILES, FIXED	GULEN CHANDRA BURAGOHAIN Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	Mukesh Sharma (R-2) MS F RAHMAN (R-2) PP, ASSAM
16	CrI.A./99/2021	SWARPAT ALI BHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
	WITH I.A.(CrI.)/223/2021 in CrI.A./99/2021	SWARPAT ALI BHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./60/2021 (SCANNED COPY OF C.D.), FIXED	SORAM NILAKANTA SINGH Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN MS M BEGUM	SC, DRI
18	Bail Appln./599/2021 FIXED	EVANCHANS LYNGKHOI Versus THE STATE OF ASSAM	MS P AGARWAL MR. M J GOGOI MS A HANDIQUE MR. B SONOWAL	PP, ASSAM
19	Bail Appln./613/2021 FIXED	RAJU DAS @ SUBURUDDIN @ ABDUL SUKUR Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
20	Bail Appln./707/2021 FIXED	AJIR UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
21	Bail Appln./717/2021 FIXED	MOON DAS Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
22	Bail Appln./737/2021 FIXED	UTTAM DEBNATH Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
23	Bail Appln./781/2021 FIXED	JAYDA KHATOON @ MISS JAHIDA KHATOON Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A L RAHMAN	PP, ASSAM
24	Bail Appln./903/2021 FIXED	SIKHA SARMA Versus THE STATE OF ASSAM	MR. A M BORA MR. M BHAGABATI MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM

25	Bail Appln./916/2021 FIXED	SUBRATA KARMAKAR Versus THE STATE OF ASSAM	MR. K D SARMA	PP, ASSAM
BAIL HEARING				
26	AB/2388/2020 P/H, FIXED	WAHIDUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
27	AB/163/2021 FIXED	NAGEN TALUKDAR Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
ORDERS				
28	I.A.(CrI.)/472/2019 P/H, AB 2435/2018(D/O), FIXED	NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. T J MAHANTA MR. B K BHAGAWATI MR. B CHOWDHURY MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH	MR. P N CHOUDHURY MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA PP, ASSAM MR. S K CHOUDHURY
29	CrI.A./188/2014 WITH OFFICE NOTE, LCR 2 FILES	VARDHMAN FINANCE Versus SHEKH SHAH ALAM and ANR.	MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.B JAIN	PP, ASSAM
30	Tr.P.(CrI.)/17/2018 FIXED	NAGENDRA TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J I BORBHUIYA MS F BEGUM MR. J M GOGOI MR. L MOHAN MS H DEKA	PP, ASSAM
31	CrI.Pet./1048/2018	PRASANJIT DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR A KUNDU	PP, ASSAM
32	CrI.Pet./1285/2019 WITH CR 1 FILE	DIPANKAR SAHA Versus THE STATE OF ASSAM AND ANR.	MS. M DEV MS. N DEB MS. P DEB	PP, ASSAM
33	CrI.Pet./1379/2019	OM SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
34	CrI.Pet./388/2020	BHUPEN UZIR Versus THE STATE OF ASSAM AND ANR.	MR. N ALAM	PP, ASSAM SC, GMC
35	I.A.(CrI.)/531/2020 in CrI.A./6448/2020	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. N K KALITA PP, ASSAM	MS D CHAUDHURY MR A K PAUL MR. ANINDYA KUMAR PAUL
	WITH CrI.A./6448/2020 (Filing Number)	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR (A)		
	WITH CrI.L.P./45/2020	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. N K KALITA PP, ASSAM	MR. U C RABHA (R1) MR. U N CHETIA (R1) MR S MATAK (R1)
36	CrI.L.P./9/2021 in CrI.A./2591/2021	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MR. P P DUTTA MR. A BORUA MR B S DEKA	
	WITH CrI.A./2591/2021 (Filing Number)	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN A	MR. P P DUTTA	
37	CrI.A./37/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED	UNION OF INDIA Versus RAJA HAZARIKA AND ANR.	MR. S C KEYAL	MR R ISLAM (R-2) MR A H AHMED (R-2)
38	CrI.A./55/2021 WITH OFFICE NOTE	SAJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S K ROY MD K RAHMAN	PP, ASSAM

	WITH I.A.(CrI.)/103/2021 in CrI.A./55/2021	SAJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S K ROY MD K RAHMAN	PP, ASSAM
39	CrI.Pet./69/2021 FIXED	ROJIBON NESSA AND 2 ORS. Versus REJABUDDIN AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	
40	CrI.Pet./104/2021 FIXED	DHRUBA JYOTI DEKA Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
41	I.A.(CrI.)/135/2021 WITH OFFICE NOTE, FIXED in CrI.A./67/2021 WITH CrI.A./67/2021	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
42	I.A.(CrI.)/186/2021 CRL.PET. 445/2013(D/O), CRL.MC 524/2013, CRL.MC 523/2013, CRL.MC 991/2013 in CrI.Pet./445/2013 WITH	NARENDRA NATH KARMAKAR Versus MRS. JAYA KARMAKAR and ANR		MR. K SARMA
43	WP(C)/4831/2019	NARENDRA NATH KARMAKAR Versus THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM
44	I.A.(CrI.)/217/2021 in AB/931/2021 WITH AB/931/2021	GULNEHAR AHMED Versus WASIF CHAUDHURY AND ANR.	MR. N BARMAN MS H AHMED MS P RABHA	PP, ASSAM
		WASIF CHAUDHURY Versus THE STATE OF ASSAM	MR D TALUKDAR MS M CHANGMAI MR. K M HASSAN MS M Z SHAMIM	PP, ASSAM
45	I.A.(CrI.)/226/2021 in CrI.A./2618/2021 WITH CrI.A./2618/2021 (Filing Number)	AZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
		AZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. Y S MANNAN	
	WITH I.A.(CrI.)/2619/2021 (Filing Number)	AZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. Y S MANNAN	

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
1	AB/517/2021 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. R S MISHRA	PP, ASSAM
<u>ORDERS</u>				
2	Crl.Pet./299/2014 WITH LCR 2 FILES	MUSST. PARMINA BEGUM and 2 ORS. Versus THE STATE OF ASSAM	MR.ALHAJJ INAM UDDIN MRS.R MOMTAZ	PP, ASSAM
3	Crl.Pet./567/2014 WITH LCR 1 FILE	SMTI MADHU BAID JAIN Versus THE STATE OF ASSAM AND 2 ORS	MR.A SARMA MR.R DE MR.K KALITA MS.P KHOUND	MR.A M BORA MR.D GOGOI MS.C CHOUDHURY PP, ASSAM
	WITH I.A./108/2015 in Crl.Pet./567/2014	SMTI MADHU BAID JAIN Versus THE STATE OF ASSAM AND 2 ORS	MR.A SARMA MR.R DE MR.K KALITA MS.P KHOUND	MR.A M BORA MR.D GOGOI MS.C CHOUDHURY PP, ASSAM
4	Crl.Pet./808/2015 WITH LCR 7 FILES	SUJIT DHAR Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B Khabir MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	PP, ASSAM
5	Crl.Pet./668/2018	JONAB ALI Versus THE STATE OF ASSAM AND ANR.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
6	Crl.Pet./1196/2018 WITH LCR 1 FILE	ABDUL KADIR Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI	MR G R A MOTTAQUEE PP, ASSAM
7	I.A.(Crl.)/927/2019 AB 1990/2019(D/O) in AB/1990/2019	SAMSUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR M DEKA	PP, ASSAM
8	Crl.Pet./1185/2019	DEBASHISH BHATTACHARJEE Versus S. KANOI AND ANR.	MR. P SUNDI	
9	I.A.(Crl.)/255/2020 AB 774/2020(D/O) in AB/774/2020	MALAYA GHOSH Versus BIDYUT DAS AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS. M GHOSH	MR N DUTTA (R1) MR. S C BISWAS (R1) MR. P S BISWAS (R1) PP, ASSAM (R2)
10	Crl.Pet./490/2020	DEBAJIT KUMAR SINGH Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	MR. N C DAS (R2) MS. M DEVI (R2) MR. A DAS (R2) PP, ASSAM

11	Crl.Rev.P./78/2021	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
	WITH			
12	Crl.Rev.P./50/2021	SURAT JAMAL Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
	WITH			
	I.A.(Cr.)/218/2021 in Crl.Rev.P./50/2021	DHYAN FOUNDATION Versus SURAT JAMAL AND ANR.	MR. B J TALUKDAR MR. DITUL DAS	MR. M KHAN PP, ASSAM
	WITH			
13	Crl.Rev.P./51/2021	JAHIRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
	WITH			
	I.A.(Cr.)/219/2021 in Crl.Rev.P./51/2021	DHYAN FOUNDATION Versus JAHIRUL ISLAM SHEIKH AND ANR.	MR. B J TALUKDAR MR. DITUL DAS	MR. M KHAN PP, ASSAM
14	Crl.Pet./89/2021	BIDIT MAHANTA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. P K MUNIR PP, ASSAM
15	Crl.Pet./96/2021 WITH LCR 1 FILE	MIJANUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./23/2021	MOU CHAKRABORTY (CHOUDHURY) Versus SAGAR CHOUDHURY	MR. S D PURKAYASTHA	
2	CRP/35/2021 CAVT. NO.00882/021,	ROHIT HAZARIKA Versus SMRITI REKHA DUTTA AND 2 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY	MR. B K SEN MR F HAQUE FOR CAVEATOR
3	CRP(I/O)/35/2021 CAVT. NO.02692/021,	MUHIKANTA DAS Versus GIRIN CH DAS AND 4 ORS	MR. A R SHOME MR A J GHOSH MR D NANDI	MR S CHAUHAN FOR CAVEATOR
4	CRP/36/2021	MRS. (DR.) NILUFAR RAHMAN AND ANR Versus AFROZA RAHMAN AND ANR	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR R KALITA	
	WITH I.A.(Civil)/947/2021 in CRP/36/2021	MRS. (DR.) NILUFAR RAHMAN AND ANR Versus AFROZA RAHMAN AND ANR	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR R KALITA	
5	CRP(I/O)/44/2021	PUNYA DEO MISHRA Versus ON THE DEATH OF DWARIKA PRASAD BRAHMIN @ SHARMA HIS LEGAL HEIRS VIVEK SHARMA AND 5 ORS	MR G BAISHYA MD. A HASSAN MS. B BORA S K HAZARIKA	
6	CRP(I/O)/49/2021	MOUSUM BORDOLOI AND ANR Versus SATYENDRA NARAYAN SINHA ALIAS SATYA	MS. A BHATTACHARYYA MR. P KALITA	
ADMISSION				
7	Arb.A./9/2017 WITH LCR	M/S. VANGUARD INDIA PVT. LTD. Versus THE NATIONAL SMALL INDUSTRIES CORPORATION LTD. and ANR	MR.P S DEKA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR.J DEKA
	WITH I.A.(Civil)/1930/2017 in Arb.A./9/2017	M/S. VANGUARD INDIA PVT. LTD. Versus THE NATIONAL SMALL INDUSTRIES CORPORATION LTD. and ANR	MR.P S DEKA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR.J DEKA
8	CRP(I/O)/249/2019	PRADIP KUMAR TIBREWALA Versus KARUNA SAIKIA	MR. B C DAS MR. P SUNDI	MR. P PATHAK MR. A NARZARI

9	CRP(I/O)/257/2019	HIRANYA KUMAR BORPATRA GOHAIN Versus PRABIN BORPATRA GOHAIN	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MD. ASLAM	MR. P P BARUAH MR. R SARMA MS. P BARMAN
10	CRP(I/O)/281/2019	SUKESH CHANDRA PAUL Versus PRABIR CHANDRA PAUL AND 6 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	MR. D CHAKRABARTY
11	CRP(I/O)/360/2019	DEBAJIT NATH Versus SUSHILA BORGHAIN	MR P KALITA MRS S GOSWAMI	
12	CRP(I/O)/381/2019	JOHIRUL ISLAM Versus AYESHA KHATUN AND 3 ORS.	MR. B PATHAK MR. R THADANI	
13	CRP(I/O)/385/2019	IVY KHANIKOR Versus TARIQ MAHMADUR RAHMAN AND ANR.	MR. P BHOWMICK MR. D THAOSEN	MR G RAHUL (R1, R2) MR. D M NATH (R1, R2)
14	CRP(I/O)/391/2019	THE MANAGER, CHAPAR TEA ESTATE AND ANR. Versus BIMAL KR. DAS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. R BORPUJARI MS M R ROY MS D BARUAH MS BISMITA BARMAN
15	CRP(I/O)/396/2019	MOINUL ISLAM SAIKIA AND 2 ORS. Versus SAAZ BEGUM AND ANR.	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R K GUPTA	MR A RAHMAN MR. P BORDOLOI
16	CRP(I/O)/404/2019	HEMANTA SARMA AND 7 ORS. Versus NIREN KALITA AND 5 ORS.	MS. M DUTTA MRS. A CHAKRABORTY	GA, ASSAM MR. P K DAS MR. S DUTTA
17	CRP(I/O)/58/2020	SHANKAR BANIK AND 3 ORS. Versus BAXI BROTHERS LTD. AND 2 ORS.	MR. N DHAR MS. S DASGUPTA	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MR. M SAHEWALLA
18	Arb.A./1/2021	INDIAN OIL CORPORATION LTD. AND 2 ORS. Versus MAHANADI PETROLEUM PRIVATE LTD. B	MR. M K CHOUDHURY MR P BHARDWAJ MR. A BARKAKATI	
	WITH I.A.(Civil)/660/2021 in Arb.A./1/2021	INDIAN OIL CORPORATION LTD. AND 2 ORS. Versus MAHANADI PETROLEUM PRIVATE LTD. B	MR. M K CHOUDHURY MR P BHARDWAJ MR. A BARKAKATI	
19	Test.App./2/2021	PUTUL CHANDRA ROY AND 2 ORS. Versus KHAGEN ROY AND 7 ORS.	MR G BHARADWAJ MR B DEORI MR M MONDAL	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
20	RSA/32/2020	SRI BIJOY TELI @ SAHU AND 4 ORS Versus SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	
	WITH I.A.(Civil)/420/2020 in RSA/32/2020	SRI BIJOY TELI @ SAHU AND 4 ORS Versus SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	
21	RSA/27/2021	MST. HANUFA BEGUM AND ANR Versus MUSSTT. ROOP BHANU	MR. N ALAM MR. S U AHMED	
	WITH I.A.(Civil)/483/2021 in RSA/27/2021	MST. HANUFA BEGUM AND ANR Versus MUSSTT. ROOP BHANU	MR. N ALAM MR. S U AHMED	
22	RSA/49/2021 FIXED	FEDDUS ALI AND 3 ORS. Versus ABUL KALAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN MS F INTAZ	

	WITH I.A.(Civil)/799/2021 in RSA/49/2021	FEDDUS ALI AND 3 ORS. Versus ABUL KALAM AND 4 ORS.	K U AHMED MS P SARMA MS N HASAN	
23	RSA/58/2021	ON THE DEATH OF AKONBABA HUSAIN, HIS LEGAL HEIRS MUSSTT. HAYATUN NISSA @ JYOTSNA BEGUM AND 13 ORS Versus ANANDA SAGAR DAS AND AND 23 ORS.	MR. A C SARMA MR. B HALDAR MR. B KALITA MR G BHARADWAJ MR B DEORI	
ORDERS				
24	RSA/177/2013	MANILAL CHOUHAN and 12 ORS. Versus ON THE DEATH OF MAKRAM ALI HIS LEGAL HEIRS 1.(a) MD. YUNUS ALI and ORS.	MS.K YADAV MR.A KABRA MRS. A BORAH MR.R L YADAV	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA
25	RSA/182/2016 CAVT. NO. 672/2016 WITH LCR, B/O	SRI JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR.P BORAH MR. S BISWAS	MR.N DHAR(R- 1-4) MR .B MALAKAR(R- 1-4) MRB PUSHILAL(R- 1-4) MR. T U LASKAR(R- 1-4) MS.S DASGUPTA(R- 1-4) MR.T C KHETRI FOR CAVEATOR
26	Tr.P.(C)./57/2017	SMT. JYOTI SAIKIA Versus SAMBHU TAMULI	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	
27	I.A.(Civil)/1999/2018 B/O in RSA/159/2018	MD NASIM RAHMAN Versus HEM CHANDRA BARUAH	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MR. R KALITA MR. N GOGOI	MR. B BARUAH MS S HASNU MR. C BARUAH
	WITH RSA/159/2018	MD NASIM RAHMAN Versus SRI HEM CHANDRA BARUAH	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MS H DEKA MR. R KALITA MR. N GOGOI MR B ISLAM	
	WITH I.A.(Civil)/2000/2018 in RSA/159/2018	MD NASIM RAHMAN Versus HEM CHANDRA BARUAH	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MR. R KALITA MR. N GOGOI	
28	Tr.P.(C)./21/2019	ANZUWARA AHMED Versus KHURSID ALAM	MS. R DUTTA	MR. R ALI MR. H N ISLAM
29	Tr.P.(C)./48/2019	SAMPURNA BORAH DUTTA Versus SANGITA RAO DAS AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	MR. S C BISWAS MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS J BORAH MS B KASSHYAP MR. P S BISWAS MS A BORAH MS. J GHOSH MS D CHOWDHURY MS S SENGUPTA
30	Tr.P.(C)./56/2019	NAZIA YASMIN LASKAR Versus HANIF ALOM AHMED LASKAR	MR. S P CHOUDHURY MR. A S DHILLON	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN
31	Tr.P.(C)./74/2019	SAPNA MALLAH Versus DIBYAJYOTI CHOUDHURY	MS. G BORAH	

32	RSA/212/2019 WITH I.A.(Civil)/3226/2019 in RSA/212/2019	SRI RANJIT PANDIT Versus SRI SANJIB KUMAR DAS AND 3 ORS.	MR S S SHARMA MR. B J MUKHERJEE	MR. A A R KARIM (R-1) MS. P BARMAN (R-1) MR. C K S BARUAH (R-4)
33	RSA/275/2019 WITH I.A.(Civil)/3391/2019 in RSA/275/2019 WITH I.A.(Civil)/2320/2020 in RSA/275/2019	SRI RANJIT PANDIT Versus SRI SANJIB KUMAR DAS AND 3 ORS RENUBALA GHOSH AND 4 ORS Versus KRISHNALAL GHOSH AND 6 ORS RENUBALA GHOSH AND 4 ORS. Versus KRISHNALAL GHOSH AND 6 ORS. KRISHNA LAL GHOSH AND 6 ORS. Versus RENU BALA GHOSH AND 4 ORS.	MR S S SHARMA MR. B J MUKHERJEE MS. R CHOUDHURY MR D CHAKRABORTY MR. R CHOUDHURY MR. N DHAR MR. T U LASKAR	MR. N DHAR MR. T U LASKAR MRS. U BARUAH MR. A H M R CHOUDHURY MS. R CHOUDHURY
34	I.A.(Civil)/2280/2019 I.A. ___/2016(STAY) in Test.App./268445/2016 WITH Test.App./268445/2016 (Filing Number)	SMT. BHARATI DEVI, Versus SMT. ARUNA PHUKAN and ANR, SMTI BHARATI DEVI Versus SMT ARUNA PHUKAN and ANR	MR. S CHAUHAN MR. A R SHOME DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MS.M DAS MR.S K DEORI MRK UDDIN MR.S CHOUHAN	
35	Tr.P.(C)./2/2020	SMT. BHARATI DEVI, Versus SMT. ARUNA PHUKAN and ANR, JAYA SARKAR Versus SAMIR DUTTA	MR.A R SHOME MR. S CHAUHAN MR. B J MUKHERJEE MS R SAHA	MR.P SARMAH(R- 1&2) MR.D K BORAH- 1and2 MR G BHARADWAJ MR B DEORI
36	RSA/26/2020	MUJAMMIL ALI AND 11 ORS Versus MUSTT. FARHANA BEGUM AND 11 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	MR. S C BISWAS (R-1) MR. A K DAS (R-1) MR. P S BISWAS (R-1)
37	RSA/119/2020	TUNI GOGOI Versus PADMESWAR CHETIA AND ANR.	MR. S C KEYAL	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN
38	CRP(I/O)/21/2021 FIXED	BAHAR UDDIN AND 2 ORS Versus GULBAHAR BEWA AND ANR	MR. B J MUKHERJEE MS R SAHA	
39	CRP(I/O)/24/2021 FIXED	SANTANA CHOUDHURY Versus RAHMAN ALI	MR. A K GUPTA MR. R S MISHRA	
40	I.A.(Civil)/246/2021 FIXED in FAO/39/2020 WITH FAO/39/2020	DAMAYANTI DAS AND 3 ORS. Versus BHANU PRAVA DAS AND ANR. SMTI. BHANU PRAVA DAS AND ANR. Versus SMTI. DAMAYANTI DAS AND 3 ORS.	MR. S P ROY MR. D NANDI MS S DAS MR. D MAZUMDAR MR. K KALITA MR. D NATH MR D KALITA	MR. D MAZUMDAR MR D NATH MR. S P ROY MR. D NANDI MS S DAS
	WITH I.A.(Civil)/40/2021 in FAO/39/2020	BHANU PRAVA DAS AND ANR. Versus DAMAYANTI DAS AND 3 ORS.	MR. D MAZUMDAR MR. K KALITA MR. D NATH MR D KALITA	
	WITH I.A.(Civil)/41/2021 in FAO/39/2020	BHANU PRAVA DAS AND ANR. Versus DAMAYANTI DAS AND 3 ORS.	MR. D MAZUMDAR MR. K KALITA MR. D NATH MR D KALITA	

	WITH I.A.(Civil)/484/2021 in FAO/39/2020	BHANU PRAVA DAS AND ANR. Versus DAMAYANTI DAS AND 3 ORS.	MR. D MAZUMDAR MR. K KALITA MR. D NATH MR D KALITA	MR. S P ROY MR. D NANDI
41	I.A.(Civil)/527/2021 in RSA/13/2019	CHANBAR KHALIFA AND ANR. Versus SIRAJ UDDIN AND 6 ORS.	K U AHMED	MR. M U MAHMUD
	WITH RSA/13/2019	SIRAJ UDDIN AND 3 ORS Versus CHANBAR KHALIFA AND 4 ORS	MR. M U MAHMUD MR. A GONI MR. M ALI	K U AHMED MR M AHMED (R1,R2) MR. M HUSSAIN MR S HOQUE (R4,R5) MR. A HUSSAIN (R1,R2) MR. A MOBARAQUE (R1,R2)
	WITH I.A.(Civil)/140/2019 in RSA/13/2019	SIRAJ UDDIN AND 3 ORS Versus CHANBAR KHALIFA AND 4 ORS	MR. M U MAHMUD MR. A GONI MR. M ALI	
42	I.A.(Civil)/914/2021 in RSA/198/2018	RUHANA BEGUM @ HAWARUNNESSA AND 2 ORS. Versus ABDUS SALAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL MS. R CHETRI	MS F AHMED
	WITH RSA/198/2018	RUHANA BEGUM @ HAWARUNNESSA and 2 ORS Versus ABDUS SALAM and 13 ORS	MR. W RAHMAN MS. S RASUL MS. R CHETRI M.H RAJBHUYAN	MR. S K GHOSH MS F AHMED
43	WITH RSA/6/2018	RUHANA BEGUM @HAWARUNNESSA Versus ABDUS SALAM	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL MS. R CHETRI	MR. S K GHOSH MS F AHMED
44	I.A.(Civil)/924/2021 in RSA/320/2017	ON THE DEATH OF RANJIT KUMAR SHARMA HIS LEGAL HEIRS Versus ON THE DEATH OF ABDUL HASHEM HIS LEGAL HEIRS		MR. M U MAHMUD
	WITH RSA/320/2017	SRI DEBO KUMAR SHARMA and 4 ORS Versus ON THE DEATH OF ABDUL HASHEM SK HIS LEGAL HEIRS MD NUR ISLAM AHMED and 8 ORS	MR.A C SARMA MR.A K DUTTA MR D C NATH MR.G BHARADWAJ	MR. M U MAHMUD MD. M U AHMED (R2,3,4,7,8) MR. S ISLAM (R2,3,4,7,8) MR. M ALI (R2,3,4,7,8) MS K GOGOI MS F N ZAMAN
	WITH I.A.(Civil)/923/2021 in RSA/320/2017	ON THE DEATH OF RANJIT KUMAR SHARMA HIS LEGAL HEIRS Versus ON THE DEATH OF ABDUL HASHEM HIS LEGAL HEIRS		MR. M U MAHMUD
	WITH I.A.(Civil)/925/2021 in RSA/320/2017	ON THE DEATH OF RANJIT KUMAR SHARMA HIS LEGAL HERIS Versus ON THE DEATH OF ABDUL HASHEM HIS LEGAL HEIRS		MR. M U MAHMUD

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

**[CIVIL BENCH - I AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	CRP/25/2021	TOMIZ ALI Versus ALAM ALI	MR. B M CHOUDHURY	MR H DAS
<u>PENSION MATTERS</u>				
2	WP(C)/6824/2019 FIXED	BARNALI DAS Versus THE STATE OF ASSAM AND 5 ORS.	MS. P DUTTA	GA, ASSAM SC, AG MR. N. UPADHYAYA (R- 1,3 & 4) SC, IRRIGATION
3	WP(C)/3520/2020	AJIT CH. DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H TALUKDAR	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
4	WP(C)/3522/2020	PRNOTI RANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR H TALUKDAR	GA, ASSAM SC, AG SC, IRRIGATION SC, N C HILLS SC, FINANCE SC, DIMA HASAO
5	WP(C)/3532/2020	THANGDILA SENGYUNG Versus THE STATE OF ASSAM AND 5 ORS.	MRS. M DEKA MR H TALUKDAR	SC, AG MR R M DAS, SC, NC HILLS AUTONOMOUS MR. R BORPUJARI, SC, FINANCE MS. M BHATTACHARJEE, GA, ASSAM MR. R K TALUKDAR, SC, AG MR P NAYAK, SC, PWD SC, PWD SC, FINANCE SC, N C HILLS SC, PENSION

6	WP(C)/3537/2020	SHIPRA PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR	GA, ASSAM SC, AG, ASSAM. MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R BORPUJARI, SC, FINANCE SC, FINANCE SC, N C HILLS SC, PWD
7	WP(C)/5033/2020	PRAKASH NAGERI Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR	GA, ASSAM SC, AG SC, PWD SC, FINANCE
8	WP(C)/5259/2020 FIXED	KISHORE KUMAR DAS Versus THE UNION BANK OF INDIA AND 2 ORS	MR. R P SARMAH MR. P N SHARMA MR. D DOLEY MS N DAIMARI MS S P CHETRY	SC. U.B.I.
ADMISSION				
9	CRP/144/2019	M/S. KAMAKHYA ROLLER FLOUR MILLS PVT. LTD. Versus THE UNION OF INDIA	MR J C GAUR MS. M GAUR MS. A JAIN	SC, NF RLY
10	MACApp./8/2020	SRI SUBRATA DEVI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	
11	MACApp./17/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SAYED ALI AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/205/2021 in MACApp./17/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SAYED ALI AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	
12	CRP/29/2021	CHANDAN PAUL CHOUDHURY @ MANOJ PAUL CHOUDHURY and ANR. Versus ON DEATH OF RATHINDRA NATH DUTTA HIS LEGAL HEIR JAYA DUTTA and 2 ORS.	MR.P MAHANTA	MD ASLAM MS B SARMA
13	MACApp./33/2021	RELIANCE GENERAL INSURANCE CO. LTD. Versus SITA PAINKA (GOALA) AND 4 ORS.	MR. K K BHATTA MS. R DEVI	
	WITH I.A.(Civil)/330/2021 in MACApp./33/2021	RELIANCE GENERAL INSURANCE CO. LTD. Versus SITA PAINKA (GOALA) AND 4 ORS.	MR. K K BHATTA MS. R DEVI	
14	MACApp./71/2021	MINA KONWAR AND 4 ORS. Versus BULAN PHUKAN AND 2 ORS.	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH	
15	MACApp./73/2021	RUNA LAILA Versus THE LEGAL MANAGER SBI GENERAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA L CHOUDHURY	
16	MACApp./79/2021	MONIDA KHATUN Versus THE REGIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD AND 5 ORS	MR. A R AGARWALA	

17	MACApp./82/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
18	MACApp./83/2021	SBI GENERAL INSURANCE COMPANY LIMITED Versus ABDUL KADDUS AND 3 ORS	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/737/2021 in MACApp./83/2021	SBI GENERAL INSURANCE COMPANY LIMITED Versus ABDUL KADDUS AND 3 ORS	MR T KALITA MR. A KAKATI	
19	MACApp./93/2021	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus BHANITA NATH AND 6 ORS	MR. K SARMA MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	
	WITH I.A.(Civil)/757/2021 in MACApp./93/2021	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus BHANITA NATH AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	
20	MACApp./95/2021	THE FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED Versus SHRI RAJU RABHA and 5 ORS	MR.A J SAIKIA MR.B KAKATI MR.K BORAH	
21	MACApp./100/2021	NEW INDIA ASSURANCE COMPANY LIMITED Versus MR PRAKHEND RAJKHOWA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA	
	WITH I.A.(Civil)/778/2021 in MACApp./100/2021	NEW INDIA ASSURANCE COMPANY LIMITED Versus PRAKHEND RAJKHOWA AND 2 ORS.	MR. K K BHATRA MR. R K BHATRA	
	WITH I.A.(Civil)/779/2021 in MACApp./100/2021	NEW INDIA ASSURANCE COMPANY LIMITED Versus PRAKHEND RAJKHOWA AND 2 ORS.	MR. K K BHATRA MR. R K BHATRA	
22	MACApp./121/2021	RUPA BIBI @ RUPA BEGUM Versus CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	
23	MACApp./122/2021	INDU PEGU Versus BAJAJ ALLAINZ GEN. INSURANCE COM. LTD.	MR. B BARUAH MR S HUSSAIN	
24	MACApp./123/2021	MULLUKCHAN ALI Versus UNITED INDIA INSURANCE CO. LTD. ANA 2 ORS.	MR. M TALUKDAR	
25	MACApp./124/2021	ORIENTAL INSURANCE COMAPNY LTD. Versus SMTI. BAKUL BALA DEVI AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/945/2021 in MACApp./124/2021	ORIENTAL INSURANCE COMAPNY LTD. Versus BAKUL BALA DEVI AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
		ORDERS		
26	CRP/82/2015 FIXED	PRABHAT KUMAR TIWARI Versus SMTI. BASANTI MISHRA and 5 ORS	MS.A BHATTACHARJEE MR.B M CHOUDHURY MR.P KALITA MS.M THAKURIA	MR.R SARMAR-1to4 MR.H DEKA(R-1to4) MR.D HAZARIKA(R-1to4)

27 MC/982/2015 in MACApp./249343/2015	NATIONAL INSURANCE CO. LTD. Versus MD.JAMAL UDDIN and 3 ORS,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.M H RAJBARBHUIYAN(R-1) MR.A TALUKDAR(R- 3) MR.K K BHATTA(R- 3) MR.K K BHATTACHARYYA(R- 3) MR.F K R AHMEDR-2 MR.J JOHN(R- 3) MS.P HATIGAYARI(R-1) MR.M K HUSSAIN(R-2) MS.S Y AHMED(R-2) MS.R CHETRI(R-1)
WITH MACApp./249343/2015 (Filing Number)	NATIONAL INSURANCE CO LTD Versus MD JAMAL UDDIN and 3 ORS		
28 WITH MACApp./249340/2015 (Filing Number)	NATIONAL INSURANCE CO LTD Versus MD ELAS UDDIN and 3 ORS		
WITH MC/1160/2015	NATIONAL INSURANCE CO. LTD. Versus MD. ELAS UDDIN and 3 ORS,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.B P BORAH-1 MR.F K R AHMED(R-2) MS.J BORA(R-1) MR.M K HUSSAIN(R-2) MS.S Y AHMED(R-2) MRS.J BORAH(R-1)
29 MC/222/2016 CRP 118/2012(D/O), B/O in Review.Pet./130/2016	ASSAM STATE ELECTRICITY BOARD and 3 ORS. Versus MEEERA BANIK and ANR.	MR.N J DUTTA MR.K D SARMA	
WITH Review.Pet./130/2016	ASSAM STATE ELECTRICITY BOARD and 3 ORS. Versus MEEERA BANIK and ANR.	MR.N J DUTTA MR.K D SARMA	MR.D K KOTHARI(R- 1&2) MR.B DEKA(R- 1&2) MS.P SHANDILYAR- 1and2 MR.P JAIN(R- 1&2) MR.B P CHANGMAI(R- 1&2)
WITH MC/223/2016 in Review.Pet./130/2016	ASSAM STATE ELECTRICITY BOARD and 3 ORS. Versus MEEERA BANIK and ANR.	MR.N J DUTTA MR.K D SARMA	
30 MACApp./630/2017 WITH LCR, FIXED	SRI NAYAN JYOTI DAS Versus SRI MANIK BASUMATARY and 2 ORS	MR.P SUNDI	MR S DUTTA MS. M CHOUDHURY MISS. M BORAH MR. B B BORAH MS C BORAH MS L BARUAH
31 MACApp./439/2019 WITH LCR	KALPANA SINHA AND 4 ORS Versus M/S R.K. ROADWAYS PVT LTD AND 5 ORS	MR. N UDDIN MR. M ISLAM MS F N AHMED	MR. A DUTTA MD. A AHMED MR. R K BHATRA MS. S KHANIKAR MR S M ABDULLAH P MR D SAIKIA MR. MD S HOQUE MS. P BARUAH MR. B K DAS MD R ISLAM MR D BHUYAN MS R GANGAWAT MS M N KONYAK MRS. P M DUTTA
32 I.A.(Civil)/3895/2019 B/O in MACApp./14411/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. REEMA PAUL AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH MACApp./14411/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. REEMA PAUL AND 3 ORS		
33	I.A.(Civil)/3929/2019 FIXED in MACApp./15079/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS	MR S DUTTA MR S DUTTA	MS. J PAUL MS. S AHMED (R-1,2,3)
	WITH MACApp./15079/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS		
	WITH I.A.(Civil)/15080/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS		
	WITH I.A.(Civil)/368/2021	ORIENTAL INSURANCE COMPANY LTD. Versus JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS.	MR S DUTTA MR S DUTTA	MS. J PAUL
34	MACApp./100/2020 WITH LCR	MUSTT. MOMINA KHATUN Versus MRS. SALEHA BEGUM AND ANR.	MR. M HUSSAIN MS. N HASAN	K U AHMED MR. R GOSWAMI MS. P BORTHAKUR
35	I.A.(Civil)/520/2020 WITH LCR, B/O in MACApp./11/2019	RAJIV SAHA @ TAPASH SAHA Versus SHRI RAJIB SAHA @ TAPASH SAHA AND 6 ORS	MR. S AHMED	
	WITH MACApp./11/2019	THE NEW INDIA ASSURANCE CO. LTD Versus SHRI RAJIB SAHA @ TAPASH SAHA AND 6 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MS S MOCHAHARI MR SISHIR DUTTA MR. B K PURKAYASTHA (R7) MS. M CHOUDHURY MR. S DUTTA MS. M BORUAH (R7) L KALITA (R7)
	WITH I.A.(Civil)/64/2019 in MACApp./11/2019	THE NEW INDIA ASSURANCE CO. LTD Versus SHRI RAJIB SAHA @ TAPASH SAHA AND 6 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	
36	I.A.(Civil)/1234/2020 WITH LCR in MACApp./31/2019	ON THE DEATH OF BAKUL CHETIAH HIS LEGAL HEIRS Versus NATIONAL INS. CO. LTD.	MR. B BARUAH	MR. A J SAIKIA
	WITH MACApp./31/2019 CAVT. NO. 1352/2018	NATIONAL INSURANCE CO. LTD Versus ON THE DEATH OF BAKUL CHETIAH, HIS LEGAL HEIR-	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. B BARUAH MR. P GOGOI MR. P GOGOI MR B ACHARYYA MR. B J MUKHERJEE MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
	WITH CO/7/2019 in MACApp./31/2019	SRI BAKUL CHETIA Versus NATIONAL INSURANCE CO. LTD AND 4 ORS	MR. B BARUAH MR. P GOGOI	MR. A J SAIKIA

WITH
I.A.(Civil)/135/2019
in MACApp./31/2019

NATIONAL INSURANCE CO. LTD
Versus
SHRI BAKUL CHETIA AND 4 ORS

MR. A J SAIKIA
MR. U K DUTTA
MR. B KAKATI
MR. K BORAH
MS B KASSHYAP

MR. B BARUAH
MR. P GOGOI
MR B ACHARYYA
MS. M ACHARYYA
FOR CAVEATOR
MR. R CHOUDHURY

WITH
I.A.(Civil)/1839/2020
in MACApp./31/2019

NATIONAL INSURANCE CO. LTD
Versus
ON THE DEATH OF BAKUL CHETIA HIS
LEGAL HEIRS AND 4 ORS.

MR. A J SAIKIA

MR. P GOGOI

37 CO/2/2021
in MACApp./251/2020

THE NEW INDIA ASSURANCE CO. LTD.
Versus
HARI SAH @ HIROLAL SAHA AND 2 ORS.

MRS B ACHARYA
MR. A ACHARYA

MR. M TALUKDAR

WITH
MACApp./251/2020

HARI SAH @ HIROLAL SAHA
Versus
THE NEW INDIA ASSURANCE COMPANY
LIMITED AND 2 ORS

MR. M TALUKDAR
MR. A SHAKIL

MRS B ACHARYA
MR M H AHMED
MR. A ACHARYA
MS. N SULTANA

38 CRP/18/2021
FIXED

ARUN GOGOI
Versus
HIMANI UZIR AND 2 ORS

MR. P C DEY
MR I HAQUE

39 CRP/21/2021
FIXED

NILAKSHI TALUKDAR AND ANR
Versus
JYOTSNA HAZARIKA AND 6 ORS

MR. R BARUAH
S ALI
MR. A IKBAL

SC, GMC

40 I.A.(Civil)/943/2021
in MACApp./4008/2021

RAMESH CHETRY
Versus
HAMIDA KHATUN AND 5 ORS.

MS. S B CHOUDHURY
MS J BEGUM

WITH
MACApp./4008/2021
(Filing Number)

RAMESH CHETRY
Versus
HAMIDA KHATUN AND 5 ORS. F

MS. S B CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - IV AND I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/931/2021 in WP(C)/5778/2020	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR. Versus THE STATE OF ASSAM AND 30 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC
	WITH WP(C)/5778/2020	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR. Versus THE STATE OF ASSAM AND 30 ORS.	MR. M A SHEIKH MR. A BARKATAKI K U AHMED MR P BHARDWAJ MR. M SARMA MS F INTAZ MR. M K CHOUDHURY MR. T N SRINIVASAN	GA, ASSAM SC, WPT AND BC
ADMISSION				
2	WP(C)/7544/2013	SIJU A. NAIR and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.M BHAGABATI C.G.C. MR.B DEKA ASSTT.S.G.I.
3	WP(C)/1835/2014	SMTI JANAKI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM MR.B PRASAD MR.A TALUKDAR SC, APDCL MR.J P DAS MR.K K KALITA MR.K MEDHI MR.B R DAS
4	WP(C)/2400/2014	SUNIL SUTRADHAR and 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.H R AHMED	GA, ASSAM
5	WP(C)/3569/2016	N.R. MAJUMDAR and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS.S B CHOUDHURY MR.S K DAS	MR.D SAIKIA(R-4) GA, ASSAM MR.D BARMAN(R-4) MR.P HAZARIKA(R-3) MR.S R GOGOI(R- 5&6) MR.R BORUAH(R-4) MR.H BARUAH(R- 5&6) MR.M CHOUDHURY(R-3) MR.P NAYAK(R-4) MR.N K DEKA(R-5) MRS P R MAHANTA(R-5&6) MR.A DEKA(R-4)

	WITH I.A.(Civil)/3513/2019 in WP(C)/3569/2016	N.R. MAJUMDAR and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/4305/2019 in WP(C)/3569/2016	N.R. MAJUMDAR and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MS. S B CHOUDHURY	GA, ASSAM, SC, AOA MR. B GOGOI
6	WP(C)/3683/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. M BORAH MS. M DEVI	SC, P H E
7	WITH WP(C)/3531/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M BORAH MS. M DEVI	SC, P H E SC, NCHAC
8	WITH WP(C)/3674/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M BORAH MS. M DEVI	SC, P H E SC, N C HILLS
9	WITH WP(C)/3677/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M DEVI MS M BORAH	SC, P H E SC, NCHAC
10	WP(C)/4270/2018	M/S. DRAGON CONSUMER PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D SARAF MR. S S GUPTA MS D DAS	DR. B AHMED (SC, AIIDC) GA, ASSAM SC, INDUSTRIES AND COMMERCE DEPT. (R-1 TO 3)
11	WP(C)/5328/2018	SRI HARA RAM BHAROTI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. P K BORAH MR. J ABBAS	GA, ASSAM MR. P N GOSWAMI SC, EXCISE DEPTT.
12	WP(C)/1393/2019 FIXED	SULEKA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C
13	WP(C)/1628/2019	JONAKI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE SC, NF RLY
14	WP(C)/7855/2019 CAVT. NO.1101/2019	M/S. SECURITY AND INTELLIGENCE SERVICES (INDIA) LTD. Versus THE STATE BANK OF INDIA AND 8 ORS.	MR. K N CHOUDHURY MRS. R BORAH MR. D BORAH	MR. K K BHATRA MR. B D GOSWAMI MR. R K BHATRA MR. A SAIKIA MS. B CHOWDHURY MS H DEKA MR D BHUYAN FOR CAVEATOR
15	WP(C)/8639/2019	AMULYA HAZARIKA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
16	WP(C)/8766/2019	RUKIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
17	WP(C)/9418/2019	M/S. A.B.CONSTRUCTIONS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DHAR MD F FARIDI	SC, BTC
18	WP(C)/9540/2019	SILSAKU JNANJYOTI PUTHIBHARAL AND YUVAK SANGHA Versus THE STATE OF ASSAM AND 2 ORS.	MS P BARUAH MR. D C C PHUKAN	GA, ASSAM MR P S DEKA (R3) MR. A CHETRY (R3) MR. K SARMA (R3) SC, REVENUE
19	WP(C)/9565/2019	AMIT PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR. N DHAR MS. S DASGUPTA	SC, PWD SC, FINANCE
20	Cont.Cas(C)/10/2020	SACHIN PATOWARY AND 7 ORS. Versus MANVENDRA PRATAP SINGH AND 2 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. R DHAR MR I JAMIR

21	WP(C)/1179/2020 FIXED	UTPAL KAKOTI Versus THE MANAGING DIRECTOR AND 2 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN MR K BROOK	SC, APEX BANK
22	WP(C)/2618/2020 FIXED	BHOK SINGH PATOR @ BHOG SINGH LALUNG Versus THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, NF RLY SC, REVENUE
23	WP(C)/5370/2020 FIXED	RAJIB HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MD A HUSSAIN MR. M HOQUE	GA, ASSAM MS. M BHATTACHARJEE, GA, ASSAM (R-2,3) SC, GAD (R-1) SC, HEALTH DEPTT. (R-4)
24	WP(C)/5419/2020 FIXED	MORIOM BIBI AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR E AHMED MR. R A CHOUDHURY	SC, PNRD GA, ASSAM
	WITH			
25	WP(C)/5468/2019 CAVT. NO. 0744/2019	AFIYA BEGUM LASKAR AND 28 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. M K CHOUDHURY MR M J QUADIR MR. K MIRA	MR H I CHOUDHURY SC, PNRD GA, ASSAM MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. K P PATHAK FOR CAVEATOR
	WITH I.A.(Civil)/3495/2019 in WP(C)/5468/2019	SHAMIMA AKHTAR LASKAR Versus AFIYA BEGUM AND 35 ORS	MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM MR. M J QUADIR MR. H I CHOUDHURY
26	WP(C)/193/2021	BINOD DAIMARI Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	SC, IRRIGATION
		ORDERS		
27	WP(C)/1675/2014	SMTI SURABALA DEY Versus THE STATE OF ASSAM AND 11 ORS	MRM H AHMED MSG KALITA	GA, ASSAM MRS.V L SINGH MR.M CHOUDHURY SC, REVENUE SC, DLR
28	MC/213/2016 in WP(C) 1338/13 (D/O) in WP(C)/1338/2013	GOPAL PRASAD GUPTA and 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B SAHARIA MR.G SAIKIA	GA, ASSAM
29	Cont.Cas(C)/309/2016	TIRTHA GOGOI Versus MOHAN CHANDRA BORO and 3 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.T C CHUTIA(R- 3&4) MR.H BURAGOHAINR- 1and2 MS.M BORAH(R- 1&2) MR.S HAZARIKA(R- 1&2) MR.D K ROY(R- 3&4)
30	Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
	WITH			
31	WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)
	WITH			
32	WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM

33	WP(C)/1466/2019	ASHIQUE ELAHI Versus BHARAT PETROLEUM CORPORATION LTD. AND 2 ORS.	MR. B C DAS MR. S C BISWAS MR. U K NAIR MR F HAQUE MR J ISLAM MR. A HUSSAIN	MR H R A CHOUDHURY MR. M K CHOUDHURY (R2) MR. S BORTHAKUR (R1) MD. A HUSSAIN (R2) MR. S S ROY (R1) SC, I O C MR. F HAQUE
34	WP(C)/680/2020	NARAYAN PRASAD SHARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR. H P NEOG	SC, PWD SC. EDU.
35	WP(C)/1006/2020	M/S. SUMIT KUMAR JAIN Versus UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I.
WITH				
36	WP(C)/9061/2019	M/S. DABRIWAL ENTERPRISE Versus UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MS. S KATAKEY MS. S. TODI	MR. S BORTHAKUR MR. S S ROY MR. K K PARASAR ASSTT.S.G.I.
37	I.A.(Civil)/1065/2020 MACApp./55/2014 (Disposed) in MACApp./55/2014	ORIENTAL INSURANCE CO LTD Versus ARATI CHIK@SIK and 2 ORS	MR. S DUTTA	
38	WP(C)/2170/2020	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MS. S B CHOUDHURY	MS B GOGOI MR. P SARMA, SC, AFDC SC, AFDC
WITH				
39	WP(C)/475/2020	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 21 ORS.	MS. S B CHOUDHURY	MR. P SARMA, SC, AFDC SC, AFDC SR. GA, ASSAM
40	WP(C)/3063/2020	RIJU MONI BORAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
41	Cont.Cas(C)/146/2021 WITH OFFICE NOTE	SABITRI BRAHMA Versus AJAY KUMAR AND ANR	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	
42	WP(C)/639/2021	FULBAR RAHMAN Versus THE STATE OF ASSAM AND 12 ORS	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM
43	I.A.(Civil)/872/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE AND ANR.	G UDDIN	SC, REVENUE
WITH				
	WP(C)/2556/2014	MD. KHALIQUZZAMAN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE and ANR.	MR.H R A CHOUDHURY MR.G UDDIN MR.R CHOUDHURY MS.M BURAGOHAIN	
WITH				
	I.A.(Civil)/873/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE AND ANR.	G UDDIN	SC, REVENUE
WITH				
	I.A.(Civil)/874/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE and ANR.	G UDDIN	SC, REVENUE
44	I.A.(Civil)/880/2021 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, GMC SC, GDD

	WITH WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
45	I.A.(Civil)/892/2021 in WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MS N SAIKIA MRS.P GOSWAMI	SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
	WITH WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	DR.B AHMED MR. P DAS MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
46	I.A.(Civil)/939/2021 in WP(C)/355/2021	HUMAYUN KABIR Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	SC, REVENUE
	WITH WP(C)/355/2021	HUMAYUN KABIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR A ALI (R-4) MS. M KHATUN (R-4) MS D DEORI (R-4) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021